



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,15th September 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HON'BLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 03-09-2018 TO 12-10-2018 (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL/48/2018 TEN DAYS	TAPOBRAT CHHETRI Versus THE STATE OF ASSAM AND 5 ORS	MR S DEY MS. D GHOSH MS. N DEKA	SC, NHM SC, HEALTH
<u>ADMISSION</u>				
2	WA/191/2018 NOT BY HON. S. SERTO, J, TWO WEEKS	MR ARVIND RAY AND 3 ORS Versus SH R. LALDUHAWMA	MR. K N CHOUDHURY MR. M MAHANTA MR. J PATOWARY MS D DEKA	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG
3	WP(C)/5722/2018 FIXED	CHETAN K.K. AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BHATTACHARJEE MR. H A SARKAR	SC, HEALTH
<u>ORDERS</u>				
4	CrI.A./111/2017 WITH OFFICE NOTE AND LCR 5 FILES, FIXED	JAFFAR ALI and ANR Versus STATE OF ASSAM and ANR	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR. H SHARMA, ADDL.PP, ASSAM PP, ASSAM
	WITH I.A.(CrI.)/225/2017 in CrI.A./111/2017	JAFFAR ALI and ANR Versus STATE OF ASSAM and ANR,	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	PP, ASSAM
5	WA/367/2017 NOT BY HON. L.S. JAMIR, J	RAMANI KALITA Versus THE STATE OF ASSAM	MR.R C SAIKIA MS.K SAIKIA	SC, SECONDARY EDUCATION SC, SECONDARY EDUCATION

6	<p>CrI.L.P./19/2018 WITH OFFICE NOTE AND LCR 5 FILES, AFTER 2 WEEKS in CrI.A./1442/2018</p>	<p>CHITTA RANJAN SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS,</p>	<p>MR. M P BARKAKATI MR Z KAMAR MS. B CHOUDHURY MR. U CHOUDHURY MS. M KAR MR. B M CHOUDHURY</p>	<p>MR. A M BORA(R2 AND 3) MR. H SARMA, Addl PP, Assam MS. S CHAKRABORTY MR. D K BAIDYA(R2 AND 3) MS. C CHOUDHURY(R2 AND 3) MS. B PHOM PP, ASSAM MR. D S DEKA(2 AND 3) MR. R BORGHAIN</p>
	<p>WITH CrI.A./1442/2018 (Filing Number)</p>	<p>CHITTA RANJAN SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS</p>		
7	<p>WITH CrI.A./12/2018</p>	<p>ABINASH SUKLABAIDYA Versus THE STATE OF ASSAM</p>	<p>MR. M BISWAS MR. D TIWARI MS. R BORGHAIN</p>	<p>Z KAMAR, SR.ADV. U CHOUDHURY MS. M KAR MR. M P BORKAKATI PP, ASSAM MR. B M CHOUDHURY</p>
8	<p>WITH CrI.A./17/2018</p>	<p>ADHIR SUKLABAIDYA Versus THE STATE OF ASSAM</p>	<p>MR. M BISWAS MR. D TIWARI MS. R BORGHAIN</p>	<p>Z KAMAR, SR.ADV. U CHOUDHURY MR. M P BORKAKATI PP, ASSAM MR. B M CHOUDHURY</p>
9	<p>I.A.(CrI.)/495/2018 WITH LCR, FIXED in CrI.A./199/2018</p>	<p>MD SAH ALOM @ MD SAH ALOM ALI Versus THE STATE OF ASSAM AND ANR</p>	<p>MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY</p>	<p>PP, ASSAM</p>
	<p>WITH CrI.A./199/2018</p>	<p>MD SAH ALOM @ MD SAH ALOM ALI Versus THE STATE OF ASSAM AND ANR</p>	<p>MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY MR. F U BAISHYA</p>	<p>MR. U SAIKIA (R2) PP, ASSAM MR. R K NATH (R2)</p>
10	<p>I.A.(Civil)/830/2018 FOUR WEEKS in WA/60/2018</p>	<p>THE UNION OF INDIA AND 3 ORS Versus NO 920770193 CONSTABLE SEWAN KUMAR RANJAN</p>	<p>MR. K K PARASAR ASSTT.S.G.I.</p>	
	<p>WITH WA/60/2018</p>	<p>THE UNION OF INDIA and 3 ORS Versus NO 920770193EX-CT/GD SEWAN KUMAR RANJAN</p>	<p>MR. K K PARASAR ASSTT.S.G.I.</p>	
11	<p>I.A.(Civil)/1485/2018 NOT BY HON. S. SERTO, J in WA/113/2018</p>	<p>THE STSTE OF ARUNACHAL PRADESH AND 3 ORS Versus M/S PHUPLU SINGPHO MIAO</p>	<p>MR. N N B CHOUDHURY MR. S SAIKIA MR A CHANDRAN</p>	
	<p>WITH WA/113/2018</p>	<p>THE STATE OF ARUNACHAL PRADESH AND 3 ORS Versus M/S PHUPLU SINGPHO MIAO</p>	<p>MR. N N B CHOUDHURY MR. S SAIKIA MR A CHANDRAN</p>	
	<p>WITH I.A.(Civil)/1486/2018 in WA/113/2018</p>	<p>THE STATE OF ARUNACHAL PRADESH AND 3 ORS Versus M/S PHUPLU SINGPHO MIAO</p>	<p>MR. N N B CHOUDHURY MR. S SAIKIA MR A CHANDRAN</p>	
12	<p>I.A.(Civil)/2087/2018 NOT BY HON. A.M.B. BARUA, J, 4 WEEKS in WA/175/2018</p>	<p>THE MANAGING COMMITTEE OF THE MOINUL HAQUE CHOUDHURY HIGHER SECONDARY SCHOOL, Versus ARAMUL HAQUE CHOUDHURY AND 3 ORS.</p>	<p>MR. A M BARBHUIYA MS F BEGUM</p>	

	WITH WA/175/2018	THE MANAGING COMMITTEE OF THE MOINUL HAQUE CHOUDHURY HIGHER SECONDARY SCHOOL Versus ARAMUL HAQUE CHOUDHURY AND 3 ORS	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	
	WITH I.A.(Civil)/2088/2018 in WA/175/2018	THE MANAGING COMMITTEE OF THE MOINUL HAQUE CHOUDHURY HIGHER SECONDARY SCHOOL, Versus ARAMUL HAQUE CHOUDHURY AND 3 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	
13	I.A.(Civil)/2111/2018 NOT BY HON. N. SAILO, J, 10 DAYS in WA/75/2018 WITH WA/75/2018	ARUP JYOTI KARMAKAR Versus UNION OF INDIA AND 4 ORS	MR. M P SARMA	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
		UNION OF INDIA AND 4 ORS Versus ARUP JYOTI KARMAKAR	MR. S C KEYAL (ASSTT.S.G.I.)	MS P BHATTACHARYA MR. U K NAIR, SR.ADV. MR. A CHETRY MS P BORGOHAIN
14	I.A.(Civil)/3068/2018 REV.PET. 98/2018(D/O), WP(C) 912/10(D/O), NEXT WEEK in Review.Pet./98/2018	UNION OF INDIA AND 3 ORS Versus SHRI PURUSHOTTAM DASS	MR. S C KEYAL	
15	I.A.(Civil)/3152/2018 WA 6/2014(D/O), WP(C) 3070/10(D/O) in Review.Pet./140/2018 WITH Review.Pet./140/2018	THE STATE OF ASSAM AND 5 ORS Versus SRI KUMUD GOGOI	MR. R K D CHOUDHURY MR. D MAZUMDAR ADDL. AG,ASSAM ADDL. SR. GA, ASSAM	
		THE STATE OF ASSAM AND 5 ORS Versus SRI KUMUD GOGOI	MR. R K D CHOUDHURY MR. D MAZUMDAR ADDL. SR. GA, ASSAM ADDL. AG,ASSAM	
16	I.A.(Civil)/3230/2018 B/O in Mat.App./38/2018 WITH Mat.App./38/2018	BAPDHAN BAISHYA Versus SMTI. MANURAMA BAISHYA	MR. A DEB MR. S Z RAHMAN	MR. A ALAM
		BAPDHAN BAISHYA Versus SMTI MANURAMA BAISHYA	MR. A DEB MR. S Z RAHMAN	MR. A ALAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
4)	MR H RAHMAN	05-08-2018	To	15-09-2018
5)	MR. B SAIKIA	01-08-2018	To	15-09-2018
6)	MR. N DHAR	01-09-2018	To	12-10-2018
7)	MR. B D GOSWAMI	24-08-2018	To	18-09-2018
8)	MR. P K KALITA	07-09-2018	To	17-09-2018
9)	MR. S K AGARWAL	11-09-2018	To	22-09-2018
10)	MR. B NATH	17-09-2018	To	25-09-2018
11)	MS. B M CHETRI	13-09-2018	To	28-09-2018
12)	MR D K DAS	13-09-2018	To	24-09-2018
13)	MR. S KALITA	13-09-2018	To	28-09-2018
14)	MR. P C GOSWAMI	17-09-2018	To	05-10-2018



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 52 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/411/2018	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus AJIT KAKATI	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	
2	WP(C)/5903/2018	SRI PREMDHAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	GA, ASSAM SC, AFDC
3	WP(C)/6284/2018	RASHMOT ALI AND 7 ORS. Versus THE UNION OF INDIA AND 4 ORS	MD H R AHMED MD A ISLAM	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/6357/2018	MONORANJAN DAIMARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A DAS MR R KARIM MS A BORAH	GA, ASSAM
5	WP(C)/6360/2018	RAJAB ALI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS B GOGOI MS D DEKA	GA, ASSAM SC, REVENUE
6	WP(C)/6361/2018	KHAGEN BORO Versus THE STATE OF ASSAM AND 4 ORS	MS. M SAIKIA MR F KHAN	SC, FOREST
7	WP(C)/6363/2018	RANJIT KUMAR BARUAH Versus THE STATE OF ASSAM AND 8 ORS	MR A C BORBORA MRS. R BORBORA MR. M NATH MR. M SMITH MR. N SAIKIA	SC, REVENUE
8	WP(C)/6364/2018	AJIT KR. SAIKIA Versus THE ASSAM POWER DISRIBUTION CO. LTD. AND 5 ORS	MR R S CHAUHAN	SC, APDCL
9	WP(C)/6366/2018	P. P. INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MS KEWI	SC, P H E
10	WP(C)/6367/2018	P. P. INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MR. D KHAN	SC, P H E

ADMISSION

11	WP(C)/738/2014	SMTI BINA PANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.M DEV MR.Z ALAM MRM RAHMAN MS.J HUDA MS.S SULTANA MS.R CHAKRABORTTY MS.L SARMA MS.P DEV	GA, ASSAM
12	WP(C)/1770/2014	MS. ENGILA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR.D NANDI MR.H S KALSI	MR.D SAIKIA GA, ASSAM MR.S RAHMAN MR.I CHOUDHURY MRS M ABDULLAH P MR.J ALI
	WITH MC/1045/2014 in WP(C)/1770/2014	MS. ENGILA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR.D NANDI MR.H S KALSI	GA, ASSAM
13	WP(C)/1835/2014	SMTI JANAKI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM MR.B PRASAD MR.A TALUKDAR SC, APDCL MR.J P DAS MR.K K KALITA MR.K MEDHI MR.B R DAS
14	WP(C)/1889/2014	JAYCHARAN BARMAN @ JAY CHANDRA BARMAN Versus THE ORIENTAL INSURANCE COMPANY LTD.	MR.B K DAS MS.P DAS MR.B THAKURIA	MS.R D MOZUMDAR MS.B BORA
15	WP(C)/2121/2014	SMTI CHUMI BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR.A GANGULY MR.S K SINGH MRB PUSHILAL	GA, ASSAM MR.PARVEZ KHIZIRUL MONIR MRM R ADHIKARI MR.A R TAHBILDAR MS.ANKITA DAS MS.H TERANGPI SC, APDCL
16	WP(C)/2307/2014	GREEN VALLEY RICE TECH PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL
17	WP(C)/7499/2015	DR. DAYA NANDA DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR.B GOGOI MR.P NAYAK	MR.J M A CHOUDHURY SC, HEALTH
18	WP(C)/7589/2016	TARUN PRASAD GOSWAMI and 3 ORS. Versus STATE OF ASSAM and 3 ORS.	MR.P J SAIKIA MR.K BARUAH	SC, WATER RESOURCE
19	WP(C)/1597/2017	LACHIMIYA BHAGAT @ NASNIA KUJUR and 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.A ROSHID MR.M HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
20	WITH WP(C)/1604/2017	ALAKA MEDHI THAKURIA and 4 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAM(R-1,2,3,5-11) SC, FINANCER-4
21	WITH WP(C)/1607/2017	SUNITI DAS and 4 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR1-3, 5-7 SC, FINANCE(R4)
22	WITH WP(C)/1667/2017	KHAGEN DAS @ KHAGENDRA DAS and 4 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR1-3, 5-7 SC, FINANCE(R4)
23	WP(C)/3814/2017	JAHER ALI Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR.A ROSHID MR.M HUSSAIN	GA, ASSAM(R1&2) SC, APDCLR2,4-8 MR.W RAHMAN(R-9)

24	WP(C)/7675/2017	ABDUL SUBUR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM
ORDERS				
25	WP(C)/2517/2013	ABDUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS.P AHMED MR.N H MAJUMDAR MRM A BARBHUIYA MR.M N ISLAM	GA, ASSAM
26	Cont.Cas(C)/63/2014	MAN TAI SPEAKING CO-ORDINATION COMMITTEE ASSAM Versus RABENDRA KR. DAS and 2 ORS.	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	MR.C CHOWDHURY MR.S BORA MR.J ROY MR.S BORAH MR.S BORTHAKUR MS.S KAKOTI
27	Arb.P./17/2015	M/S I.S. TRADING CO. Versus THE STATE OF ASSAM AND 4 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	SC, AGRI. DEPARTMENT(R1-4)
28	WP(C)/5469/2015	BIREN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.D MOZUMDER MR. J H SAIKIA	GA, ASSAM
29	Cont.Cas(C)/226/2016	KAUSTAV KUMAR DAS Versus AJAY CH. BORDOLOI and 3 ORS	MR.J SINGH MR.P N GOSWAMI MS.S BHAGAWATI MR.S NEOGI	MR.K R SURANA(R-3) MR.Y S MANNAN(R- 1&4) MR.D UPAMANYA(R-3) MS.R AKHTARR- 1and4 MS.S GOHAIN(R- 1&4) MR.G KHANDELIA(R-3)
30	Cont.Cas(C)/241/2016	PRABIR BISWAS Versus DR. M. ANGAMUTHU and 3 ORS.	MR.G N SAHEWALLA MR.S BANIK MS.B SARMA	MS.M HAZARIKA(R- 1-4) MS.H BUZAR BARUAH R- 1-4
31	Cont.Cas(C)/486/2016	NABAM TAPIN and ANR. Versus SMT. SARU BORA and ANR.	MR. D MAZUMDAR MR.P BORAH	K K PHUKAN MR. S K GOGOI MS B SAIKIA
32	Cont.Cas(C)/524/2016	GAJEN BARMAN Versus RAJEN DAS and ANR.	MR.M DEKA MR.S HOQUE	
33	WP(C)/533/2016	BIJOY KR. GUPTA and 5 ORS. Versus THE UNION OF INDIA and 7 ORS.	MR. R P HAZARIKA MR. A RAJKHOWA	MR. D SAIKIA(R-8) GA, ASSAM C.G.C. MR. D C BORAH(R-1) MR. H S BORAH(R-8) DR. A K BORAH R-8 ASSTT.S.G.I.
34	Cont.Cas(C)/624/2017	M/S. GREEN VIEW ENTERPRISE Versus SRI BANASREE NATH	MS.R BARUAH MS.M CHATTERJEE MSK KALITA MS.M ACHARYYA MS.U CHAKRABORTY	
35	Cont.Cas(C)/632/2017	M/S SRI BALAJI CEMENT PRIVATE LIMITED Versus SRI SAIENDRA NARAYAN MISHRA and ANR	MS.S BHUYAN DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	
36	Cont.Cas(C)/181/2018	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. Versus RAMESH ABHISHEK	DR B P TODI MR A K NATH DR ANKIT TODI MD. J U AHMED MR. N J MEDHI	MR. S C KEYAL
37	Cont.Cas(C)/245/2018	JYOTIRMOY SARMA AND 16 ORS. Versus RAJEN DAS AND 2 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	MR. B GOSWAMI (R1-R4) MR. H S BORAH (R1-R4) MR. P KAKATI (R1-R4)

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO: 7

[DIVISION BENCH- II

THIS BENCH WILL RISE AT 3:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5922/2017	ABDUL KARIM Versus THE UNION OF INDIA and 5 ORS	MR.A Y CHOUDHURY MR.T A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/5744/2018	NURUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. M SAIKIA MS. P DAS	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/5806/2018	KAUSHALYA SAHA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR R KARIM MS A DAS	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/6320/2018	REJIA KHATUN @ MUSTT REJIA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/6321/2018	JALAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM MR. J M SULAIMAN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/6326/2018	NAZIR UDDIN AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR H ALI	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

7	WP(C)/6327/2018	IMDADUL ALI @ IMDADUL HAQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. J KALITA MR. S C PANDIT	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/6330/2018	RABIYA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR B SINHA MS. N THAPA MR. M GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/6336/2018	ALEYA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR B SINHA MS. N THAPA MR. M GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/6341/2018	KASEM ALI AND 5 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/6345/2018	SAIDUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/6348/2018	AJED ALI @ WAJED ALI Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS. M DEORI MS. D DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/6352/2018	AKLIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/6358/2018	HACHURAM SARKAR @ HACHIRAM SARKAR AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K ISLAM MR. B HUSSAIN MR. S ALIM	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/6362/2018	MANJUWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. MRS A VERMA SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/6365/2018	NAMITA KAR Versus THE UNION OF INDIA AND 7 ORS.	MR. A J SARMA MR. S BORA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
17	WP(C)/2550/2018 WITH LCR, FIXED	GAURANGA DAS Versus UNION OF INDIA AND 6 ORS.	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T

WITHI.A.(Civil)/2205/2018
in WP(C)/3952/2018MD. FAZAR ALI AND ANR.
Versus
THE UNION OF INDIA AND 5 ORS.MD. S HUDA
MR. N HOQUE
MD. ARIFMR. D BARUAH
SC, NRC
MS. A VERMA
MR J PAYENG
ASSTT.S.G.I.
SC, ECI
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
4)	MR H RAHMAN	05-08-2018	To	15-09-2018
5)	MR. B SAIKIA	01-08-2018	To	15-09-2018
6)	MR. N DHAR	01-09-2018	To	12-10-2018
7)	MR. B D GOSWAMI	24-08-2018	To	18-09-2018
8)	MR. P K KALITA	07-09-2018	To	17-09-2018
9)	MR. S K AGARWAL	11-09-2018	To	22-09-2018
10)	MR. B NATH	17-09-2018	To	25-09-2018
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12)	MR D K DAS	13-09-2018	To	24-09-2018
13)	MR. S KALITA	13-09-2018	To	28-09-2018
14)	MR. P C GOSWAMI	17-09-2018	To	05-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Saturday,15th September 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 7

[THIS BENCH WILL SIT AT 3:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/234/2010	DILIP KR DEB Versus THE STATE OF ASSAM AND ORS	MR. N J CHOUDHURY MR.M CHOUDHURY MR. M MAHANTA MR.A GOGOI MR. P K MUNIR MR. V A CHOWDHURY	SC, EDU
2	WP(C)/381/2013	KHANINDRA MISHRA and ANR. Versus STATE OF ASSAM and ORS.	MR.P SARMAH MSR D KAKATI MR.S K SINGHA MR.O P SUNAR MR.B KUMAR	SC, EDU SC, BTC
3	WP(C)/5023/2013	MUSSTT. SAHANARA BEGUM LASKAR BORBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MS.S B CHOUDHURY MS.P PATHAK	SC, EDU
4	WP(C)/5024/2013	GANESH GAUTAM Versus KARBI ANGLONG AUTONOMOUS COUNCIL and 7 ORS	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	GA, ASSAM MR.B GOGOI SC, K A A C SC, EDU SC, FINANCE DEPTT.
5	WP(C)/4487/2018 WITH WP(C) 4470/13(D/O), FIXED	SAMSUN NEHAR Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM
6	WITH Review.Pet./166/2017	MRS SAMSUN NEHAR Versus THE STATE OF ASSAM and 8 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.S ROY	MS B DAS (R 8) GA, ASSAM
ORDERS				
7	WP(C)/4485/2015	HARESWAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MS.K DEVI MS.K DAS	SC, ELEMENTARY EDUCATION
8	WP(C)/4511/2015	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MRA R BHUYAN MR.M A I HUSSAIN	SC, SECONDARY EDUCATION SC, FINANCE
9	WP(C)/363/2016	SRI NANDA KUTUM Versus THE STATE OF ASSAM and 6 ORS.	MRS A BUJARBARUAH MS.A BARUAH	GA, ASSAM SC, SECONDARY EDUCATION
10	WP(C)/496/2016	MAHANANDA DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS.A BARUAH	GA, ASSAMR 5 SC, SECONDARY EDUCATION(R 1-4 & 6)

11	WP(C)/6164/2016	SMTI. NEELAKSHI HAZARIKA Versus THE STATE OF ASSAM AND 10 ORS	MR.T DAS MS.L BHUYAN	GA, ASSAM MS. R DEKA SC, SECONDARY EDUCATION
	WITH			
12	WP(C)/6375/2016	TAPAN CH. BORDOLOI Versus THE STATE OF ASSAM AND 10 ORS	MR.T DAS MS.L BHUYAN	GA, ASSAM SC, SECONDARY EDUCATION LEGAL SERVICE COMITTEE
13	WP(C)/33/2017 WITH OFFICE NOTE	PULIN SAIKIA Versus STATE OF ASSAM and 6 ORS.	MR.N DEKA MR.M CHETIA	MR.M NATH MRS.M BORAH(R-4) MR.B B BORAH(R-4) MS.J CHETRY(R-4) SC, P & R D SC, ELEMENTARY EDUCATION MSL BARUAH(R-4)
14	WP(C)/621/2017	MORJINA BEGUM Versus THE STATE OF ASSAM and 4 ORS.	MR.R M DEKA MR.M DAS MR.D CHETIA	SC, EDU
15	WP(C)/3664/2017 WITH OFFICE NOTE	GOLAP HUSSAIN Versus THE STATE OF ASSAM and 8 ORS.	MR.R C SAIKIA MR.P KHATANIAR MS.K SAIKIA MR G K SINGH	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION SC, BTC
16	Review.Pet./148/2018 in WP(C)/156/2016 (D/O)	MD ABDUL MANNAN AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MS. S KHAN	SC, ELEM. EDU SC, BTC
17	WP(C)/1953/2018	PRABIN CHANDREA MALI Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MR. M SARMA MS. K DAS MS. R P BARUAH	SC, ELEM. EDU SC, DIMA HASAO

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
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12)	MR D K DAS	13-09-2018	To	24-09-2018
13)	MR. S KALITA	13-09-2018	To	28-09-2018
14)	MR. P C GOSWAMI	17-09-2018	To	05-10-2018



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[For Saturday,15th September 2018]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 52 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6359/2018	JADAB TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. U SAIKIA MR. S D ROY	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR. S P DAS
ADMISSION				
2	WP(C)/2149/2010	BULU BALA ROY Versus THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.R KATHKATIA MR.P K SHARMA	GA, ASSAM
3	WP(C)/2719/2010	SMTI MANJU KAR @ SMTI MANJU DEB ROY Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.M BISWAS MS.S R DEVI MSS DEVI MR.R K JAIN	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
4	WP(C)/2789/2010	SMTI ISWARI DEVI Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.D DUTTA MR.S U AHMED MR.R K JAIN MR.A RAHMAN MR.K DEY	GA, ASSAM MR.B K SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN SC, SOCIAL WELFARE MR.D ROY
5	WP(C)/856/2011	SMTI MAYA RANI PEGU DALE and 16 ORS Versus THE STATE OF ASSAM AND ORS	MR.N ZAMAN MR.P C DEY MR.B CHOUDHURY MR.A GANGULY MRK KALITA	MR.B K SARMA SC, SOCIAL WELFARE
6	WP(C)/470/2015	DIPAK THAPALIYA Versus THE UNION OF INDIA and 5 ORS	MR.R K SHRESTHA MR.K K UPADHYAY MS.H CHOUDHURY	MR.S C KEYAL C.G.C. ASSTT.S.G.I.
7	WP(C)/1969/2015	MRS. BIJU DEVI and 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A DAS MS.M BORDOLOI MR.N SARMA	MR.B K SARMA SC, SOCIAL WELFARE
8	WP(C)/2791/2015	SWADESH RANJAN BISWAS Versus NEEPCO LTD. and 3 ORS	MR.R K DUTTA MR.U J SAIKIA MR.N K BARUA	MR.K P SARMA(R-1 to 4) MR.H DAS(R-1 to 4) MR.D KAKOTIR-1 to 4

9	WP(C)/4342/2015	PRABIN BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR.D GOGOIR-6 MR.S BORTHAKUR(R-6) MR.S SAMARIA SC, AGRI. DEPARTMENT
10	WP(C)/4639/2015	SMTI MAN MAYURI DAS, Versus THE STATE OF ASSAM and 5 ORS,	MR.P SARMAH MRS.D SHARMA MR.S K SINGHA MR.A ADHIKARY MR.B KUMAR	GA, ASSAM(R4,6) SC, SOCIAL WELFARE(R1-3,5)
11	WP(C)/5676/2015	VINOD KUMAR VISHNOI Versus THE STATE OF ASSAM AND 3 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA MR.D GOGOI MR.J ABBAS MR.S BORTHAKUR	GA, ASSAM(R1,3,4) SC, FOREST(R2) MR.B J GHOSH
12	WP(C)/6318/2015	BHARGAV BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS	MR.B B NARZARI MR.S CHAUHAN MS.M DAS MR.A R SHOME	GA, ASSAM(R1-3)
13	WP(C)/6325/2015	NABAJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR.M K CHOUDHURYR-5 SC, FOREST MR.N BARUAH(R-5) MRP BHARDWAJ(R-5)
14	WP(C)/6450/2015	MS RUPA BORA and 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM(R-1,2,3) SC, ELEMENTARY EDUCATION(R-4) SC, K A A C(R-5 TO 8)
15	WP(C)/6485/2015	KRISHNA POKHREL Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR. M KHAN MRJ RAHMAN	GA, ASSAM(R-1TO4)
16	WP(C)/6513/2015	SRI GOKUL MOHAN and 11 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.P BHATTACHARYA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA MR.D MAHANTA	SC, FINANCE SC, HEALTH
WITH				
17	WP(C)/859/2015	MAHESH DEKA and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.R ISLAM MS.A HUSSAIN	MR.J M A CHOUDHURY SC, HEALTHR1-4
18	WP(C)/7992/2015	COMMUNITY HEALTH OFFICER'S ASSOCIATION, ASSAM and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A CHETRY MR.H K DAS MR.W YHOSHII MR.U K NAIR	GA, ASSAM C.G.C. MR.J M A CHOUDHURY MRS.A DASS SC, HEALTH SC, NHM ASSTT.S.G.I.
19	WP(C)/1433/2018	TAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. T DEURI MRS. R S DEURI MR. J RABHA	GA, ASSAM
20	WP(C)/3947/2018	SMTI. MITALI BHUYAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. R BARUAH MR. N M DUTTA	DR. B AHMED GA, ASSAM SC, INDUSTRIES AND COMMERCE

ORDERS

21	WP(C)/2420/2009	GHANARAM TISSO and ORS Versus THE ASSAM STATE ELECTRICITY BOARD and ORS.	MR.R SARMA MS.K D SARMAH	MR.N GOSWAMI(R -20- to 22 & R-30 , 36) MR.P BHOWMICK(R- 7, 14 to 18, 20 to 26, 30 to 36) SC, A S E B MS.C DUTTA(R- 7, 14 to 18, 20 to 26, 30 to 36)
22	WP(C)/5694/2009	MINA KALITA Versus THE STATE OF ASSAM AND ORS	MR. M A SHEIKH MS.A BEGUM MR.K U AHMED	GA, ASSAM

23	WP(C)/586/2010	ANOWARA BEGUM and 3 ORS. Versus THE STATE OF ASSAM and ORS	MR.G AHMED MR.A R SHEIKH	GA, ASSAM
24	WP(C)/641/2010	SMTI MIRA RUHIDAS Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MS.R BEGUM MD.A HUSSAIN MR.L R MAZUMDER MR.S D CHOUDHURY	GA, ASSAM
25	WP(C)/644/2010	HAMIDA BEGUM Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MD.A HUSSAIN MRS.S D CHOUDHURY MR.S U AHMED MR.M BISWAS MR.R K JAIN	GA, ASSAM
26	WP(C)/745/2010	FIRUJA BEGUM Versus THE STATE OF ASSAM AND ORS	MR.J M A CHOUDHURY	GA, ASSAM
27	WP(C)/1809/2010	SMT. KHIRODA SAIKIA GOGOI Versus THE STATE OF ASSAM AND ORS	MR.M K SHARMA MR.C GOSWAMI	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
28	WP(C)/1881/2010	KUSUM SARMAH MEDHI Versus THE STATE OF ASSAM and ORS.	MR.A SHARIF MRS.F BEGUM MR.H AHMED	GA, ASSAM
29	WP(C)/2019/2010	MRS. AMRIN ISLAM Versus THE STATE OF ASSAM AND ORS	MR.R ISLAM MR.M U MONDAL MR.N AHMED MR.H R AHMED	GA, ASSAM
30	WP(C)/2173/2010	DIPTI RABHA Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MD.A HUSSAIN MR.M BISWAS MS.S R DEVI MSS DEVI MR.R K JAIN MR.P BISWAS	GA, ASSAM
31	WP(C)/2256/2010	AZIRAN NESSA and ANR Versus THE STATE OF ASSAM AND ORS	MR.A R SIKDAR MR.N AHMED MR.M AHMED MR.M H TALUKDAR	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
32	WP(C)/2713/2010	SMTI JAYARANI DAS Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.M BISWAS MS.S R DEVI MSS DEVI MR.R K JAIN MR.S DAS MR.A RAHMAN	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
33	WP(C)/2720/2010	SMTI MANIKA RANI DEBI @ MANIKA DEBNATH Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MS.R BEGUM MR.S U AHMED MR.M BISWAS MS.S R DEVI MSS DEVI MR.R K JAIN MR.A RAHMAN	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
34	WP(C)/2951/2010	SMTI MINA PARBIN AHMED Versus THE STATE OF ASSAM AND ORS	MR.S BORA MR.N RAJKHOWA	GA, ASSAM
35	WP(C)/3154/2010	SMTI. TORA GOGOI Versus THE STATE OF ASSAM AND ORS	MR.G BOKALIAL MR.T DEORI	GA, ASSAM
36	WP(C)/6310/2010	MRS BANANI NANDI DEY and 3 ORS Versus THE STATE OF ASSAM AND ORS	MRM J QUADIR MD.GIASH UDDIN	MR.B K SHARMA SC, SOCIAL WELFARE
37	WP(C)/6720/2010	MUTLAB ALI Versus THE STATE OF ASSAM AND ORS	MR.I A TALUKDAR MS.M MALLIK MS.P BARMAN MR.N AMIN	SC, SOCIAL WELFARE

38 WP(C)/754/2011

MOHANLAL SAHU
Versus
NATIONAL RURAL HEALTH MISSION,
ASSAM and ORS.

MR.B C DAS
MR.U DUTTA

MR.D SAIKIA
SC, NRHM
SC, HEALTH
MR.J M H CHOUDHURY
SC, SOCIAL WELFARE

39 WP(C)/1642/2011

SMTI HALIMA BEGUM
Versus
THE STATE OF ASSAM AND ORS

MR.D K DAS
MS.P BHUYAN
MS.M KOTOKI

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
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12)	MR D K DAS	13-09-2018	To	24-09-2018
13)	MR. S KALITA	13-09-2018	To	28-09-2018
14)	MR. P C GOSWAMI	17-09-2018	To	05-10-2018



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[For Saturday,15th September 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 11

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL)] DATED 03-09-2018
TO 12-10-2018, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	RFA/134/2017 WITH MC 1461/14 & 1460/14 (BOTH D/O)	ASSAM STATE ELECTRICITY BOARD and 6 ORS. Versus MALA DEVI and 2 ORS	MR.B D DAS MR.H K SARMA MR.D BHATTACHARYA	MR. R BORPUJARI
	WITH I.A.(Civil)/4239/2017 in RFA/134/2017	ASSAM STATE ELECTRICITY BOARD and 6 ORS. Versus MALA DEVI and 2 ORS	MR.B D DAS MR.H K SARMA MR.D BHATTACHARYA	
2	RFA/115/2018 WITH I.A.(C) 2144/17(D/O)	SRI MRIDUL DEKA Versus SRI PARDIP KUMAR BARUAH	MR. ABU JAHID MR. S CHOUDHURY MR. M HUSSAIN	MR. M HAQUE MR. K BHATTACHARJEE MS. P BHATTACHARYA MR. B TALUKDAR MR. D BANERJEE
3	MACApp./808/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI RUBAL CHANDRA BRAHMA and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MD. J U AHMED MR. R K MUSHAHARY MR H HOQUE
	WITH I.A.(Civil)/3245/2018 in MACApp./808/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI RUBAL CHANDRA BRAHMA and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MD. J U AHMED MR. R K MUSHAHARY MR H HOQUE
4	MACApp./831/2018	MD ABDUL MALEQUE Versus DIVISIONAL MANAGER NEW INDIA ASSURANCE CO LTD and ANR.	MR. S DAS MR. N BARUAH MS. R T DAS MR. H GOGOI	MRS. B ACHARYA (R-1) MR. B K PURKAYASTHA (R-2) MR. A ACHARYA (R-1) MR P SHARMA (R-2) MS. U K PURKAYASTHA (R-2)
5	MACApp./832/2018	RELIANCE GENERAL INSURANCE CO. LTD. Versus MD. ABDUR RAHMAN and 6 ORS,	MR. K N CHOUDHURY MS. L SHARMA MR. K K BHATTA MR. K K BHATTACHARYYA MR. M MAHANTA MS. R DEKA MR. J JOHN	MR. M HAQUE(R- 1-3) MS. R D MOZUMDAR(R-8) MR. A R SIKDAR MR. M H TALUKDAR(R-6&7) MS. M DEKA(6&7) MS. A DAS(R- 1-3) MR. S ALAM(R-6 & 7)

	WITH I.A.(Civil)/3309/2018 in MACApp./832/2018	RELIANCE GENERAL INSURANCE CO. LTD. Versus MD. ABDUR RAHMAN and 6 ORS,	MR. K N CHOUDHURY MS. L SHARMA MR. K K BHATTA MR. K K BHATTACHARYYA MR. M MAHANTA MS. R DEKA MR. J JOHN	MR. M HAQUE(R- 1-3) MS. R D MOZUMDAR(R-8) MR. A R SIKDAR MR. M H TALUKDAR(R-6&7) MS. M DEKA(6&7) MS. A DAS(R- 1-3) MR. S ALAM(R-6 & 7)
6	MACApp./840/2018	ORIENTAL INSURANCE COMPANY LIMITED Versus MD MEHER ALI and 2 ORS	MR. R C PAUL	MD. A MATLIB (R MR. R DHAR (R-1)
	WITH I.A.(Civil)/3337/2018 in MACApp./840/2018	ORIENTAL INSURANCE COMPANY LIMITED Versus MD MEHER ALI and 2 ORS	MR. R C PAUL	MD. A MATLIB MR. R DHAR (R-1)
7	I.A.(Civil)/2119/2018 CAVT. 1510/17 in MACApp./490/2017 WITH MACApp./490/2017	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. NEELAKSHI GOSWAMI AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR S BORGHAIN MS A DAS
	WITH I.A.(Civil)/3589/2017 in MACApp./490/2017	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI NEELAKHI GOSWAMI and 6 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MRS. A DASS MS. S BURAGOHAIN FOR CAVEATOR
	WITH I.A.(Civil)/3589/2017 in MACApp./490/2017	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI NEELAKHI GOSWAMI and 6 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
		<u>ORDERS</u>		
8	RFA/3/2014 WITH LCR	B. MYLLIEMNGAP Versus STATE OF ASSAM and 7 ORS.	MR.K R SURANA MS.A CHOUDHURY	
9	MACApp./226/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus AMINA AKHTARA and 3 ORS.	MR.R C PAUL MS.S ROY	MR.M DUTTA(R-1) MR.P A AHMEDR-1and2 MR.A HUSSAIN(R-1) MRS.R BARKATAKY(R-2)
	WITH MACApp./89/2016	NATIONAL INSURANCE CO. LTD. Versus SHILA ADHIKARY and 4 ORS.	MR.R C PAUL MS.S ROY	MR.S DEY
11	I.A.(Civil)/1845/2016 in MACApp./281119/2016 WITH MACApp./281119/2016 (Filing Number)	THE NATIONAL INSURANCE CO. LTD. Versus SMTI RASHMI KALITA and 5 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MR. B SARMA	MR.P K DAS(R-1) MS.S SARMAH R-1 MR K TALUKDAR(R-1)
	WITH I.A.(Civil)/1844/2016	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RASHMI KALITA and 5 ORS	MS.R D MOZUMDAR MR.P BORA MR.S KALITA MS.C MOZUMDAR MS.P BARUA	
	WITH I.A.(Civil)/1844/2016	THE NATIONAL INSURANCE CO. LTD. Versus SMTI RASHMI KALITA and 5 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MR. B SARMA	
12	RFA/133/2017	SRI BISWAJIT DEBNATH @ BISWAJIT NATH Versus SWAPAN CH. DEBNATH	MR.R J BORDOLOI MR.R ALI MS.A SAIKIA	MR. P K ROYCHOUDHURY MR. B RAHMAN
13	MACApp./134/2017 CAVT. NO. 29/2017 WITH LCR, B/O	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM Versus SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MS. P MAZUMDAR MR.S SAMARIA MR.S CHANDA MR.R D CHOUDHURY SR GA,ASSAM	MR.S SAHA FOR CAVEATOR MRS. M BORA

	WITH I.A.(Civil)/2450/2017 in MACApp./134/2017	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM Versus SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MR.S CHANDA MR.S SAMARIA	MR.S SAHA FOR CAVEATOR MRS.M BORA
14	RFA/135/2017 WITH MC 3403/13(D/O)	STATE BANK OF INDIA Versus VINITA MODI and ANR.	MR.L TALUKDAR MR.G DAS MR.B DAS MS.N DAS	MR.A R SHOME MR.A J GHOSH MR.P MAZUMDER
15	MACApp./488/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SANJAY DAS and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BARUA	MR M BEZBARUAH MR. A LAL B DAS MS. S G MOMIN MR. M PANDIT
	WITH I.A.(Civil)/3475/2017 in MACApp./488/2017	UNITED INDIA INSURANCE CO. LTD. Versus SANJAY DAS and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA	
16	I.A.(Civil)/630/2017 in RFA/289794/2017	M/S G.L. PUBLICATION LTD. and 4 ORS, Versus SMTI AJANTA BHUYAN	MR.B SHARMA MR.D CHAKRABORTY MR.H DAS MR.S HAZARIKA	MR.H DEKA MR.A HASSAN MR.D HAZARIKA MR.R SARMA
	WITH RFA/289794/2017 (Filing Number)	M/S G.L. PUBLICATION LIMITED and 4 ORS Versus SMTI AJANTA BHUYAN	MR.B SHARMA MR.D CHAKRABARTY	
17	I.A.(Civil)/1161/2017 in MACApp./293324/2017	FUTURE GENERALI INDIA INSURANCE CO. LTD. Versus MUSTT. FATEMA KHATUN and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. M TALUKDAR MR.P SUNDI R-2 MR. T PAUL
	WITH MACApp./293324/2017 (Filing Number)	FUTURE GENERAL INSURANCE COMPANY LTD Versus MUSTT FATEMA KHATUN and 2 ORS	MR.R GOSWAMI MS.M SAIKIA	
18	I.A.(Civil)/3797/2017 in MACApp./579/2017	TAHIRON BEWA Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR.H DAS MS.U HAZARIKA MR.B C DEKA	
	WITH MACApp./579/2017	TAHIRON BEWA Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MS. U HAZARIKA MR. H DAS MR. B C DEKA	
19	FAO/14/2018 CAVT. 1187/17, NOT BY HON. K.R.SURANA, J	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR Versus ALPS INDUSTRIES LTD. AND ANR	MR. B D DAS MR. D NATH MS. J TAMULI	MR. T J MAHANTA MS. M BHATTACHARJEE
20	CO/20/2018 in MACApp./159/2018	SMTI SEEMA BASFOR AND 3 ORS Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 4 ORS	MR. M DUTTA MR. A BARUAH	
	WITH MACApp./159/2018	NEW INDIA ASSURANCE CO. LTD. Versus SMTI SEEMA BASFOR and 7 ORS,	MR. R GOSWAMI MR S BHUYAN MS. M SAIKIA MS. P BORTHAKUR	MR T KALITA (R8) MR. B DEKA (R8) MR. M DUTTA MR. A BORUA MS. C CHOUDHURY MR. A KAKATI (R8)
21	CO/22/2018 in MACApp./175/2018	SRI ANANTA THAKURIA Versus M/S ORIENTAL INSURANCE CO. LTD	MR. K BHATTACHARJEE MR. S DAS	
	WITH MACApp./175/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus ANANTA THAKURIA	MR. A DUTTA MRS. P M DUTTA	MR. K BHATTACHARJEE (R1) MR. S DAS (R1)

22	I.A.(Civil)/2949/2018 in RFA/102/2018 WITH RFA/102/2018	RAFIQUE AHMED@ RIBUL Versus MUSHTAQUE AHMED @ KHOKON AND 4 ORS RAFIQUE AHMED@ RIBUL Versus MUSHTAQUE AHMED @ KHOKON AND 4 ORS	MR. A SATTAR MR Z MUKIT MR F SATTAR MS. S CHOUDHURY MR. A SATTAR MR Z MUKIT MR F SATTAR MS. S CHOUDHURY	
23	I.A.(Civil)/3195/2018 in MACApp./84/2017 WITH MACApp./84/2017 CAVT. NO. 25/2016	MRS LAKHI DAS AND ANR Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS. THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI LAKHI DAS and 3 ORS	MD. S ISLAM MR. M DEKA MS.R D MOZUMDAR MS.C MOZUMDAR	MS. R D MOZUMDAR MS. C MOZUMDAR MR.N DHAR MR.I A TALUKDAR MR.B RAMCHIARY(R-3) MR.M DEKA MR.S ISLAM MR. T U LASKAR MS.M BASUMATARY(R-3) MR.A BOROR-3 MS.C TALUKDAR MRH HAQUE FOR CAVEATOR
24	I.A.(Civil)/3249/2018 WITH LCR in RFA/4/2014 WITH RFA/4/2014 WITH MC/46/2014 in RFA/4/2014	PRABHU DAYAL DEORAH AND ANR Versus MD. SAFIQUE SAIKIA AND 2 ORS MD. SAFIQUE SAIKIA Versus PRABHU DAYAL DEORAH and 3 ORS. MD. SAFIQUE SAIKIA Versus PRABHU DAYAL DEORAH and 3 ORS.	MR. S K GHOSH MS. S SULTANA MR. P PATHAK MR. P K KALITA MR. G J SAIKIA MR. A NARZERY MS. D BHUYAN MR. M KATAKI MR.P K KALITA MR.G J SAIKIA MR.M KATAKI	MR. K AGARWAL MR. S K GHOSH (R1 & R2) MS U DAS (R1 & R2) MR. M DAS MS. S SULTANA (R1 & R2) MS. N DEY MR. K BHARDWAJ
25	I.A.(Civil)/3281/2018 (MAIN CASE D/O), WITH LCR in MACApp./62/2014 WITH I.A.(Civil)/3113/2018	SRI BINDA RAM KALITA Versus SRI DILIP KUMAR SUBBA AND 2 ORS SRI BINDARAM KALITA Versus SRI DILIP KUMAR SUBBA AND 2 ORS	MR. A C KALITA	
26	I.A.(Civil)/3302/2018 (MAIN CASE D/O) WITH MC 151/10(D/O) & LCR in RFA/2/2011	M/S. S.V.M. TEA AND INDUSTRIES LTD. AND 2 ORS Versus M/S. THENGALBARI ESTATES P LTD	MR. B BARUAH	MR D SENAPATI
HEARING				
27	RFA/84/2006 WITH IA 379/15 & MC 160/14 (BOTH D/O) & LCR	M/S GREEN VALLEY INDUSTRIES and ORS Versus THE UNION OF INDIA and ORS	A DASGUPTA MRS. P SARMAH MS. S S ZIA R BEZBARUAH	U K NAIR MR. B K DAS B SARMA A CHOUDHURY MR. H P NEOG SC, RAILWAY
28	MACApp./11/2014 WITH LCR WITH MC/72/2014 in MACApp./11/2014	NATIONAL INSURANCE CO LTD Versus REKHA MONI SHARMA and ORS NATIONAL INSURANCE CO LTD Versus REKHA MONI SHARMA and ORS	MS.R D MOZUMDAR MSS ACHARJEE MS.R D MOZUMDAR MSS ACHARJEE	MR.A K GUPTA MS.M KECHII MR.A K GUPTA MS.M KECHII
29	MACApp./193/2014 WITH LCR	MRS. LULUMONI BHARALI and 3 ORS. Versus BITUPAN BHARALI and 2 ORS.	MR.S K GOSWAMI MR.B KAKATI MR.C M MAHANTA	MR.R GOSWAMIR-3 MR.I ALAM(R-3) MS.M SAIKIA(R-3)

30	MACApp./49/2015 WITH LCR	NUR ZAMAL SK Versus ABDUL GOFFAR and ANR	MR.A R AGARWALA	MR.S S SHARMA(R-2) MR. M A SHEIKH(R-1) MS.L SHARMA(R-2) MR.B J MUKHERJEER-2 MRA SHARMA(R-2) MR.M HOSSAIN(R-1) MS.F INTAZ(R-1) MR.K U AHMED(R-1)
	WITH CO/8/2016 in MACApp./49/2015	NUR ZAMAL SK Versus ABDUL GOFFAR and ANR	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.A R AGARWALA
31	MACApp./228/2015 WITH LCR	SRI AGUNA BISWAS@ AGHUNA BISWAS Versus SRI BIPUL BORO and 2 ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA	MR.S S SHARMA(R-3) MR.A K SHARMA(R-2) MS.L SHARMA(R-3) MR.B J MUKHERJEE (R-3) MR. A SHARMA(R-3) MR.J MAHILARY(R-2) MR.D DAS(R-1) MR.M DAS(R-1) MR.B D DEKA(R-1) MR.D SHARMA(R-2) MS.B KALITA(R-2)
32	MACApp./135/2016 WITH LCR	MD JAHIRUL ISLAM Versus THE MANAGER UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.M ALAM	MR.A J SAIKIA(R-1) MR.U K DUTTA(R-1) MR A PAUL(R-2) MR.B KAKATI(R-1) MR.R K MANICHANDRA R-2 MR.R A AHMED(R-2)
33	MACApp./185/2016 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus PROBIN MORANG and 7 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.S S SHARMA(R-9) MR.I A TALUKDAR MS.L SHARMA(R-9) MS.J CHAKRABORTY(R-6) MR.A J SAIKIA(R-6) MR.B K KAR(R-6) MR.A GOGOI MR.T BARUAH(R-8) MR.M CHOUDHURY MR.I F ALI MS.P BARMAN MR.P MAHANTA MS.M DASGUPTA(R-6) MR.A BARUAH(R-8) MR.S ALI(R-6) MR.C M MAHANTA MR.D PAUL MS.P BARUA(R-8)
34	MACApp./225/2016 WITH LCR	MOHENDRA DAS and ANR. Versus NATIONAL INSURANCE COMPANY LTD. and 5 ORS	MR. I A TALUKDAR MS. P BARMAN MS. P MAZUMDAR	MR. A J SAIKIA (R-2) MR. N N BHUYAN (R-2) MR. U K DUTTA (R-2) MR. B KAKATI (R-2) MR. K BORAH (R-2)

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
4)	MR H RAHMAN	05-08-2018	To	15-09-2018
5)	MR. B SAIKIA	01-08-2018	To	15-09-2018
6)	MR. N DHAR	01-09-2018	To	12-10-2018
7)	MR. B D GOSWAMI	24-08-2018	To	18-09-2018
8)	MR. P K KALITA	07-09-2018	To	17-09-2018
9)	MR. S K AGARWAL	11-09-2018	To	22-09-2018
10)	MR. B NATH	17-09-2018	To	25-09-2018
11)	MS. B M CHETRI	13-09-2018	To	28-09-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Saturday,15th September 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 12

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 53 TO 103 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/320/2014	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR.S S DEY MR.R M DEKA MRS.R S CHOUDHURY	MRSA VERMA SC, HEALTH SC, NRHM
2	WP(C)/2105/2014	AZIMUN NESSA MEMORIAL L.P. SCHOOL Versus THE POWER GRID CORPORATION OF INDIA LIMITED and 3 ORS	MR.S BORA MR.N CHUTIA	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA SC, POWER GRID
3	WP(C)/2166/2014	KAUSHIK ENTERPRISES Versus THE UNION OF INDIA and 4 ORS	MS.R BEGUM MRM HALOI	MR.A K SARKAR MR.D K DEY SC, NF RLY
4	WP(C)/2209/2014	ANWARUL HAQUE Versus THE ASSAM STATE INFORMATION COMMISSION AND 2 ORS	DR.B AHMED MR.J M A CHOUDHURY MRK UDDIN	MR.D DEKA
5	WP(C)/2236/2014	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MS.T BEGUM	GA, ASSAM
6	WP(C)/2252/2014	JUBAT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	MR.S SHARMA SC, EDU
7	WP(C)/2261/2014	MD. SAFUR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.M KHATANIAR MRA R BHUYAN MR.M A I HUSSAIN MRS.K M TALUKDAR MR.A RAHMAN	GA, ASSAM SC, FOREST MS.K PHUKAN SC, BTC
8	WP(C)/2268/2014	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MRJ C GAUR MR.D CHAKRABARTY MR.J CHOUDHURY	GA, ASSAM SC, FOREST MR.A TALUKDAR MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.M BISWAS MR.S R BARBHUIYA MS.K PHUKAN MR.B AHMED

9	WP(C)/2338/2014	ARJUN KUMAR GOALA Versus THE STATE OF ASSAM AND 5 ORS	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MR.D BANIA MS.S D CHOUDHURY	GA, ASSAM MR.A K THAKUR SC, BTADC SC, PERSONNEL DEPT.
10	WP(C)/2400/2014	SUNIL SUTRADHAR and 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M U MONDAL MR.H R AHMED MR.M R KHANDAKAR	GA, ASSAM
11	WP(C)/2414/2014	AHSIM SINHA Versus THE STATE OF ASSAM AND 2 ORS	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM	GA, ASSAM
12	WP(C)/2429/2014	NUR HAFIZA BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED	GA, ASSAM MR.D BHATTACHARJEE SC, APDCL SC, APDCL MR.M BHAGAWATI
13	WP(C)/2440/2014	JAGADISH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR.R SARMA MS.P D CHOUDHURY MR.K K GOSWAMI MS.M PAUL	GA, ASSAM MS.B BHUYAN SC, PWD
14	WP(C)/460/2015	KAMAL KUMAR DAS Versus UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MR.A CHOUDHURY MS.P PATHAK	MS.N MODI(R-1 to 3) MR.S DUTTA(R-1 to 3) MR.C SHARMA(R-1 to 3) MR.SIDHANT DUTTA(R-1 to 3)
WITH				
15	WP(C)/309/2015	KAMAL KUMAR DAS Versus UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MR.A CHOUDHURY MS.P PATHAK MS.B BORA	MS.N MODI(R- 1 TO 3) MR.S DUTTA(R- 1 TO 3) MR.C SHARMAR- 1 TO 3 MR.SIDHANT DUTTA(R- 1 TO 3)
16	WP(C)/4894/2015	RANA PRASAD NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.S BORA MR. D NATH MR.N CHUTIA MR.S M T CHISTIE	SC, IRRIGATION
17	WP(C)/5086/2015	KOKRAJHAR CHIRANG MAURIYA RELIEF COMMITTEE and ANR. Versus THE UNION OF INDIA and 9 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS MR.B BARMAN	GA, ASSAM(R2,6,7) C.G.C. MS.A VERMA MR.H GUPTA(R-1) SC, FINANCER3 ASSTT.S.G.I.(R1) SC, BTC(R4,5,8,9,10)
18	WP(C)/5408/2015	DILIP KUMAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR.A SARMA MR.C S SARKAR MR.M ROY	GA, ASSAM SC, GMC SC, G M D A
WITH				
19	WP(C)/2011/2010	DILIP DUTTA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.D SARMAH	GA, ASSAM
20	WP(C)/6006/2015	R.D. ENTERPRISES and ANR Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.Z ISLAM MR.P BARUAH	C.G.C. MR.S SAIKIA(R1-3) MR.S S ROY ASSTT.S.G.I.(R4) SC, AGRI. DEPARTMENT
21	WP(C)/6154/2015	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAAN SC, PWD
22	Arb.A./13/2016 CAVT. NO. 1189/2014 CAVT. 1189/14 (AFTER 2 WEEKS)	UNION OF INDIA Versus M/S BUILD WORTH PVT. LTD.	MR.S C KEYAL C.G.C. MRSR BORAH ASSTT.S.G.I.	MR.S SARMA FOR CAVEATOR
WITH				
	I.A.(Civil)/1089/2016 in Arb.A./13/2016	UNION OF INDIA Versus M/S BUILD WORTH PVT. LTD.	MR.S C KEYAL C.G.C. MRSR BORAH ASSTT.S.G.I.	MR.S SARMA FOR CAVEATOR

23	WP(C)/66/2016	RAMANI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR.D PHUKAN MR.B C CHOUDHURY	GA, ASSAM
24	WP(C)/7005/2016	ROSLON NESSA Versus THE STATE OF ASSAM AND 2 ORS	MR.S C BISWAS MR.I HUSSAIN MS.K L R YANTHAN MS.L HAZARIKA	GA, ASSAM
25	Arb.A./10/2018	SRI RAJEEV BARUAH AND 12 ORS Versus SRI RATAN RAHA AND 5 ORS	MR. A BISWAS MR R KALITA MR H DAS	
ORDERS				
26	LA.App./8/2013 WITH LA.APP-- 1/2012, 4/2012, 5/2012, 7/2012, 8/2012, 9/2012, 11/2012, 12/2012, 13/2012, 14/2012, 15/2012 & 17/2012 (ALL D/O)	THE G.M.CONN.F. RAILWAY Versus DINESH DAS and ANR	MS.M CHATTERJEE MS.D SONOWAL MS.U CHAKRABORTY SC, NF RLY	
27	Arb.A./21/2013 WITH MC 2893/14 & 2214/14(BOTH D/O)	UNION OF INDIA, Versus M/S. GAUTAM CONSTRUCTION CO.	MS.M CHATTERJEE MSK KALITA SC, NF RLY MRS.U CHAKRABORTY MS.M PHUKAN	MR.S K MEDHI
	WITH MC/2892/2014 in Arb.A./21/2013	UNION OF INDIA, Versus M/S. GAUTAM CONSTRUCTION CO.	MS.M CHATTERJEE MSK KALITA SC, NF RLY MRS.U CHAKRABORTY MS.M PHUKAN	MR.S K MEDHI
28	WP(C)/696/2015	MAHABIR PRASAD AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MR.Z MUKIT SC, PWD
29	WP(C)/2332/2015	AYESHA SIDDIKA Versus THE STATE OF ASSAM AND 4 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM(R3) SC, SOCIAL WELFARE(R1,2)
30	WP(C)/661/2016	BIKRAM BORO Versus THE UNION OF INDIA and 5 ORS	MR. ALHAJJ INAM UDDIN MR. A ALAM	GA, ASSAM C.G.C. MR. S SARMA R-6 MS. B SARMA (R-1) MR. G GOSWAMI(R-6) ASSTT.S.G.I.
31	I.A./780/2016 NOT BY HON. K.R.SURANA, J in Arb.A./264015/2015	UNION OF INDIA and 2 ORS. Versus M/S THE BRAITHWAITE BURN AND JESSOP CONSTRUCTION CO. LTD.	MR B N GOGOI MR.H ALI MR.B GOGOI MR.S NEOG	MR. N ISLAM H ZAMAN H ZAMAN
	WITH Arb.A./264015/2015 (Filing Number)	UNION OF INDIA and 2 ORS Versus M/S THE BRAITHWAITE BURN AND JESSOP CONSTRUCTION CO. LTD		
32	MC/89/2017 MFA 106/2011(D/O) in Review.Pet./296058/2017	THE MANAGER, KACHARIGAON TEA ESTATE. Versus THE COMMISSIONER FOR WORKMENS COMPESATION and 2 ORS.	MR. S N SARMA MR. A SARMA MR. K KALITA MR. A JAHID	MR. P SUNDI (R2 & 3)
	WITH Review.Pet./296058/2017 (Filing Number)	THE MANAGER KACHARIGAON TEA ESTATE Versus THE COMMISSIONER FOR WORKMENS COMPENSATION and 2 ORS		
33	I.A.(Civil)/3391/2017 in LA.App./274225/2016	AIRPORT AUTHORITY OF INDIA, Versus KHARGESHWAR DAS and 12 ORS,	MR. P K BORAH MR.S BORTHAKUR MR.H NATH	GA, ASSAM MS. S KAKATI MD. A HASSAN MR. C CHAKRAVARTY MS A DAS

	WITH LA.App./274225/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI KHARGESWAR DAS and 12 ORS	MR. P K BORAH MR.S BORTHAKUR	
34	I.A.(Civil)/3394/2017 in LA.App./274208/2016	AIRPORT AUTHORITY OF INDIA, Versus MD. MIYAZAN ALI and 2 ORS,	MR. P K BORAH MR.H NATH MR.S BORTHAKUR	GA, ASSAM
	WITH LA.App./274208/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus MD MIYAZAN ALI and 2 ORS	MR. P K BORAH MR.S BARTHAKUR	
35	I.A.(Civil)/3396/2017 in LA.App./274049/2016	AIRPOET AUTHORITY OF INDIA Versus AKAN DAS and 2 ORS,	MR. P K BORAH MR.H NATH MR.S BORTHAKUR	GA, ASSAM
	WITH LA.App./274049/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus AKAN DAS and 2 ORS,	MR. P K BORAH MR.S BORTHAKUR	
36	WP(C)/1604/2018	PLABANS TRADE AND AGENCY Versus INDIAN OIL CORPORATION LTD. AND 11 ORS.	MR. B J TALUKDAR MR. P TALUKDAR	S N SARMA (R1 & 2) MR. M HUSSAIN (R1 & 2) MR. K KALITA (R1 & 2) MR. S CHOWDHURY MR B DUTTA MS T DEURI (R1 & 2) MS. J BORO MR D TUMUNG SC, I O C, M K CHOUDHURY
37	I.A.(Civil)/2142/2018 in LA.App./36/2018	UNION OF INDIA Versus SRI BANESWAR DAS AND ANR	MR. B SARMAH	
	WITH LA.App./36/2018 CAVT. NO. 0553/2018	UNION OF INDIA Versus SRI BANESWAR DAS AND ANR	MR. B SARMAH	MR. B D DEKA MR. M DAS MR. M SARMA FOR CAVEATOR
	WITH I.A.(Civil)/2143/2018 in LA.App./36/2018	UNION OF INDIA Versus SRI BANESWAR DAS AND ANR	MR. B SARMAH MR. M SARMA MR. B D DEKA	
38	WP(C)/5109/2018	SRI TILAK CHANDRA BORO Versus THE PRINCIPAL SECRETARY AND 3 ORS.	MR. D SARMAH MS. K JAIN	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
4)	MR H RAHMAN	05-08-2018	To	15-09-2018
5)	MR. B SAIKIA	01-08-2018	To	15-09-2018
6)	MR. N DHAR	01-09-2018	To	12-10-2018
7)	MR. B D GOSWAMI	24-08-2018	To	18-09-2018
8)	MR. P K KALITA	07-09-2018	To	17-09-2018
9)	MR. S K AGARWAL	11-09-2018	To	22-09-2018
10)	MR. B NATH	17-09-2018	To	25-09-2018
11)	MS. B M CHETRI	13-09-2018	To	28-09-2018
12)	MR D K DAS	13-09-2018	To	24-09-2018
13)	MR. S KALITA	13-09-2018	To	28-09-2018
14)	MR. P C GOSWAMI	17-09-2018	To	05-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,15th September 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 13

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 03-09-2018 TO 12-10-2018, (RELATING
TO CIVIL BENCH - II) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
1	WP(C)/5852/2018	GAURI GOSWAMI Versus THE NATIONAL LAW UNIVERSITY AND 7 ORS.	MR. R SARMA MS. S D SAIKIA MS B DEVI	
<u>MOTION</u>				
2	Cont.Cas(C)/409/2018	LIAQUAT AHMED Versus BIJOY KRISHNA PACHANI	MRS D BARPUJARI	
3	Cont.Cas(C)/410/2018	AFTAB UDDIN BARBHUIYA Versus SANJIB KUMAR BHUIYAN	MR. J LASKAR	
4	WP(C)/5258/2018	THE PRESIDENT, SCHOOL MANAGING COMMITTEE OF BHOLAJHAR BANGALIPARA M E SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. R C SAIKIA MR. A R MEDHI MS. K SAIKIA MS. P BORAH	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, BTC
5	WP(C)/5261/2018	THE PRESIDENT, SCHOOL MANAGING COMMITTEE OF BARKHOPA M.E. SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. R C SAIKIA MR. A R MEDHI MR K SAIKIA MS. P BORAH	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, BTC
<u>ORDER NO STEPS</u>				
6	WP(C)/3761/2013	MD. ABU HASEM SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUIYAN MR.M A I HUSSAIN	SC, EDU
<u>ADMISSION</u>				
7	WP(C)/5231/2013	MRS. DIPAMONI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR.N DUTTA MS.B BHUYAN MS.P PATHAK	SC, FINANCE SC, EDU
WITH				
8	WP(C)/533/2014	HIRANYA KR. NATH Versus THE STATE OF ASSAM and ORS,	MSN KALITA MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MS.B BHUYAN MS.P PATHAK MS.B BORA SC, EDU

9	WP(C)/1456/2014	NO.587 TAPESWARA GIRLS L.P. SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MS.A BEGUM MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MR. S ALAM	GA, ASSAM MR.H RAHMAN MR.S SARMA MD.S ISLAM MR.A CHOUDHURY MS.M KONCH SC, EDU SC, SSA
10	WP(C)/4244/2015 NOT BY HON. S.SHYAM,J.	DR. MRINAL KANTI BHATTACHARYA Versus THE STATE OF ASSAM AND 4 ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.A DHARR-3 to 5 MS.C DAS(R-3 to 5) MRK K DAS(R-3 to 5) SC, HIGHER EDUCATION
11	WP(C)/6354/2015	BORBALI HIGH SCHOOL AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRJ PAYENG MR.G PEGU	SC, SECONDARY EDUCATION
12	WP(C)/6576/2015	SAYED HOSSAIN SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MRA R BHUYAN MR.M A I HUSSAIN MR.S H ZAMAN	MR.S BANIKR-5 MR.M AHMED(R-5) SC, ELEMENTARY EDUCATION
13	WP(C)/7529/2015	MRS. HAFIZA KHANAM Versus STATE OF ASSAM and 3 ORS,	MR.A K DUTTA MR. I H LASKAR MR. P K DEKA MRA R BHUYAN MD. S ALOM MR.B PURKAYASTHA MR. M S ALAM	MD.M U AHMED(R-4) MR.M A I HUSSAINR-4 SC, SECONDARY EDUCATION
14	WP(C)/7832/2015	AJJUL HAQUE Versus THE STATE OF ASSAM and 4 ORS,	MR.A DEWAN	SC, SECONDARY EDUCATION
15	WP(C)/3584/2016 WP(C) 318/16(D/O)	MADHU BORA Versus THE STATE OF ASSAM and 3 ORS.	MR.A ROSHID MR.D K SAIKIA MR. S N ADHYAPAK MS.B DAS	MS. K M SAIKIA(R-4) MR.P BORAH(R-4) MR.N SARMA SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION MR.P SAIKIA
16	WP(C)/2723/2017	BANI BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MS.K DEVI MR. M KHAN MRJ RAHMAN	MR.K R PATGIRI(R-6) MS.C DAS(R-6) SC, ELEMENTARY EDUCATION SC, FINANCE
17	WP(C)/3375/2017	SK. SAHAJAHAN Versus THE STATE OF ASSAM and 5 ORS.	MS R D KAKATI MR.B SINHA MR.M GOGOI MS.N THAPPA	GA, ASSAM MR.B GOGOI(R-6) MR.N SARMA(R-1-3) SC, ELEMENTARY EDUCATION MS.K PHUKAN(R-4 & 5)
18	WP(C)/4955/2017	JAYANTA KR. KONWAR Versus THE STATE OF ASSAM and 4 ORS	MR.A SARMA	MR S SARMA (SC, SSA) SC, ELEMENTARY EDUCATION
19	WP(C)/5470/2017 AFTER 2 WEEKS	JAGAN NATH BARMAN Versus THE STATE OF ASSAM and 4 ORS.	MR A R BHUYAN MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR. M A I HUSSAIN MR.M ALI MRSR BORA	SC, ELEMENTARY EDUCATION SC, BTADC MS.B R KALITA(R-5) MS.B KAKATI(R-5)
20	WP(C)/5716/2017	CHANDAN YADAV Versus THE STATE OF ASSAM and 4 ORS.	MR. S CHAUHAN MR. A R SHOME MR. M KHAN MR. J RAHMAN MR. S CHAUHAN KAKALI DEVI	SC, SECONDARY EDUCATION MR. N SARMA MS. K PHUKAN
21	WP(C)/6035/2017	SAYEEDA KHATUN Versus THE SECRETARY, BOARD OF SECONDARY EDUCATION	MR.A ROSHID MS.M R DEVI	MR.D K ROY(SC, SEBA)

22	WP(C)/7359/2017	SACHINDRA DEKA and 117 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D K SAIKIA MRS.B DAS MR. P K DAS MRS.S BORA	SC, ELEMENTARY EDUCATION
	WITH			
23	WP(C)/6971/2017	SUSANTA PAUL and 34 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.D K SAIKIA MRS.B DAS MR. P K DAS MRS.S BORA	SC, ELEMENTARY EDUCATION
ORDERS				
24	WP(C)/2640/2013	MD. REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR.B SAHARIA MR.A M BARBHUIYA MR.M DAS MR.Z HAMMAD	SC, EDU
25	WP(C)/4698/2013	NILOMONI SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR.S NATH	SC, EDU
26	WP(C)/5725/2013	SMTI KUSHESWARI DEVI and ANR Versus THE STATE OF ASSAM AND 7 ORS	MR.M J BARUAH	MR.S SARMA SC, EDU SC, SSA
27	Cont.Cas(C)/401/2015	SMTI GITA RANI KALITA Versus PREETAM SAIKIA and 3 ORS	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH	MR.R MAZUMDAR(R-1) MS.A VERMA(R-1) MS.S KHANIKAR(R-1) MR.N SARMA(R-2) MR.D CHETIA(R-2) MRG K SINGHR-3 MS.R MAZUMDAR(R-2)
28	WP(C)/618/2015	ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 17 ORS	DR.B AHMED MRM A BARBHUIYA	SC, ELEMENTARY EDUCATION(R 1-5)
	WITH MC/763/2015 in WP(C)/618/2015	ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 17 ORS	DR.B AHMED MRM A BARBHUIYA	SC, ELEMENTARY EDUCATION(R 1-5)
29	WP(C)/842/2015	SMTI. MADHABI DASGUPTA Versus THE STATE OF ASSAM and 4 ORS	MR.A K DUTTA MR. M K BORAH MR.F E CHOUDHURY MR.P B DASGUPTA	GA, ASSAMR3 SC, SECONDARY EDUCATION(R1,2,4&5)
30	WP(C)/3840/2015 NOT BY HON. A.M.B.BARUA,J.	ROMEN KUMAR BHARALI Versus THE STATE OF ASSAM AND 8 ORS	MR.B P BORAH MR.S K DAS MR.P GOSWAMI MRR KARIM MRB TAID MR.P J DUTTA	MR.N GOSWAMI(R-8) GA, ASSAM MR.D HAZARIKAR-9 SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION MR.D CHUTIA(R-9) MR.L K BORAH(R-9)
31	WP(C)/6130/2015	SMTI MONOWARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	GA, ASSAM SC, ELEMENTARY EDUCATION
32	WP(C)/437/2016	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MS N NASRIN MR.M HUSSAIN MR.A WAHAB MD I H KHAN	SC, HIGHER EDUCATION(R1 & 2)
33	WP(C)/691/2016	UKURAM REGON Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS.A BARUAH	GA, ASSAM SC, SECONDARY EDUCATION
34	WP(C)/1459/2017 WITH OFFICE NOTE	RITURAJ BASUMATAY Versus THE STATE OF ASSAM and 6 ORS.	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	SC, ELEMENTARY EDUCATION SC, BTADC
35	WP(C)/1470/2017 WITH OFFICE NOTE	RANJIT KUMAR RAMCHIARY Versus THE STATE OF ASSAM and 6 ORS.	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	SC, SECONDARY EDUCATION SC, BTC

36	WP(C)/5698/2017 WITH OFFICE NOTE	LILIMA CHAMUAH Versus THE STATE OF ASSAM and 8 ORS.	MS. S BEGUM MR. S K MUKTAR	SC, SECONDARY EDUCATION MR. P J SAIKIA (R-7) MR. B BURAGOHAIN (R-7) MR. N SARMA (R-1 to 4) MR. U SAIKIA (R-7)
37	Cont.Cas(C)/286/2018	SMTI. DEEPA RANI DAS Versus SRI HEMEN DAS AND ANR.	MR. J SARMAH	MR. N SARMA (R2) MS. N PHUKAN (R2)
38	Cont.Cas(C)/304/2018	RUPA RANI DEVI Versus SURANJANA KAKOTY	MS. A DEVI	MR H K BAISHYA MR. B CHAKRAVARTY

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
4)	MR H RAHMAN	05-08-2018	To	15-09-2018
5)	MR. B SAIKIA	01-08-2018	To	15-09-2018
6)	MR. N DHAR	01-09-2018	To	12-10-2018
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9)	MR. S K AGARWAL	11-09-2018	To	22-09-2018
10)	MR. B NATH	17-09-2018	To	25-09-2018
11)	MS. B M CHETRI	13-09-2018	To	28-09-2018
12)	MR D K DAS	13-09-2018	To	24-09-2018
13)	MR. S KALITA	13-09-2018	To	28-09-2018
14)	MR. P C GOSWAMI	17-09-2018	To	05-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Saturday,15th September 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 14

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 03-09-2018 TO 12-10-2018, (RELATING
TO CIVIL BENCH - I) ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	CRP(I/O)/88/2016	M/S S.P. ENGINEERS and ASSOCIATES Versus LILLIPUT KIDSWEAR LIMITED and ANR	MR.N N KARMAKAR MR.B RABHA	
2	MFA/96/2016	NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIPIN CH ROY and ANR	MR.R C PAUL MS.S ROY	MR.S C BISWAS MR.M ISLAM MS.J BORA MS.L HAZARIKA MR. S BISWAS MD E AHMED
	WITH I.A.(Civil)/1952/2016 in MFA/96/2016	NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIPIN CH ROY and ANR	MR.R C PAUL MS.S ROY	MR.S C BISWAS MR.M ISLAM MS.J BORA MR. E AHMED MS.L HAZARIKA MR. S BISWAS
3	CRP/155/2017	RANJIT GOGOI and 2 ORS. Versus ANIL KUMAR GOGOI	MR.S K SINGHA MR.S J SARMA MR.B KUMAR	MR. S C KEYAL MS. P BARUAH
4	CRP/258/2017	RAMALA SAHA Versus MRINALINI BHOWMIK	MR. D MAZUMDAR MRB PUSHILAL MR.R SARMA	MS.M DAS MR.B D DEKA MR. K SAIKIA
5	MFA/144/2018	EMPLOYEES STATE INSURANCE CORPORATION Versus M/S ASHOK MOTORS and ANR	MR. K K NANDI MR. P BURAGOHAIN MISS. P KALITA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
6	RSA/38/2018	SMTI BINAPANI DAS Versus KAMALESWAR BARMAN AND 7 ORS,	MR. P S DEKA MR. B K BHAGABATI MR. A CHAKRABORTY MR. A CHAKRABORTY	
7	RSA/77/2018	SRI MALAY MAZUMDAR Versus SRI PRADEEP CHOUDHURY and 4 ORS	MS. K KHAN MS. A DAS MS. P CHAKRABORTY MS.P CHAKRABORTY	GA, ASSAM MS. P BHATTACHARYA MS. M KALITA FOR CAVEATOR

	WITH I.A.(Civil)/1002/2018 in RSA/77/2018	SRI MALAY MAZUMDAR Versus SRI PRADEEP CHOUDHURY and 4 ORS	MS. K KHAN MS. P CHAKRABORTY MS. A DAS	GA, ASSAM MS. P BHATTACHARYA MS. M KALITA FOR CAVEATOR
8	RSA/165/2018	SRI ABANI KUMAR DAS Versus MD ISMAIL ALI and 7 ORS	DR. B N GOGOI	
	WITH I.A.(Civil)/2045/2018 in RSA/165/2018	ABANI KUMAR DAS Versus MD. ISMAIL ALI AND 7 ORS	DR. B N GOGOI	
9	WITH RSA/167/2018	SRI ABANI KUMAR DAS Versus MD ISMAIL ALI and 7 ORS	DR. B N GOGOI	
	WITH I.A.(Civil)/2050/2018 in RSA/167/2018	SRI ABANI KUMAR DAS Versus MD. ISMAIL ALI AND 7 ORS	DR. B N GOGOI	
		ORDERS		
10	MFA/47/2010	NATIONAL INSURANCE CO. LTD. Versus MD. AFJAL KHAN and ANR	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR.D SARMAH MR.A KONWAR
11	MFA/13/2013	NATIONAL INSURANCE CO. LTD. Versus DEWANTI DEVI and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	
12	RSA/67/2014	CHAYAD ALI and 2 ORS. Versus EBAD UDDIN and 3 ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN	MR.A D CHOUDHURY MR. S DEKA MR.A CHOUDHURY MS.R KALITA MR.B SINHA
	WITH MC/3268/2013 in RSA/67/2014	CHAYAD ALI and 2 ORS, Versus EBAD UDDIN and 3 ORS,	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN	
13	MFA/71/2014 WITH LCR	JADAV KAKATI Versus UNION OF INDIA GM, NF RAILWAY	MR.D C K HAZARIKA MS.P DEVI	MS.R CHOUDHURY MR. B SHARMA MSB DEVI SC, NF RLY MS.R R BORAH
14	MFA/73/2014 WITH LCR	BABUL BHATTACHARJEE Versus NUREDO KHATOON and ANR.	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR.D J MUKHERJEE	MR.S HAQUE MR.S DUTTA MS.P J MUKHERJEE
15	RSA/131/2014	DWIPEN CHOUDHURY and 6 ORS, Versus GHANASHYAM CHOUDHURY,	MR.SHEELADITYA	MR. P P DAS MR.P J PHUKAN MR.M C DEKA MR.H BARUAH MR. R AHMED
16	CRP/43/2015	MD. ALKASH ALI and ANR. Versus SYED NAWAB HUSSAIN and 2 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.P S DEKA(R-1) MR.N D BHUYANR-1 MR.K KALITA(R-1) MS.A CHAKRABORTY(R-1)
17	RSA/274/2015	SMTI BINA RANI SHARMA CHOUDHURY and 2 ORS Versus SHRI PANKAJ SHARMA CHOUDHURY and ANR	MR.A C SARMA MR.B K DAS MR.S ROY MR.M H LASKAR	
18	MFA/20/2016 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI PARTHA PRATIM DAS and ANR	MR.R C PAUL	MR.K KONWAR(R-1) MR.B BISHAYAR-1 MR.B U LASKAR(R-2)
19	MFA/73/2016 I.A.(C) 940/16(D/O), WITH LCR	THE UNION OF INDIA Versus M/S JAIN BIJAY and CO. PVT LTD	MR.U K GOSWAMI MR G GOSWAMI, RLY.ADV. SC, NF RLY	MS.J CHOUDHURY MS.M SHARMA MR.K P MAHESWARI

20	RSA/75/2016 CAVT. NO. 1013/2015	SMTI PHUNU DAS Versus SMTI KANAN DAS and 5 ORS	MRG P BHOWMIK MR.R C SAIKIA MR.R HAZARIKA MS.M KALITA	MR. A CHOUDHURY (R1-R3) MS. B BHUYAN (R1-R3) MR.G SAIKIA MR. S ISLAM (R1-R3) MS. A KAUSHAR (R1-R3) FOR CAVEATOR MR.S R ISLAM
21	MFA/106/2016 WITH I.A.(Civil)/2202/2016 in MFA/106/2016	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD	MR.K K SHARMA MS.M DAS MR.K K SHARMA MS.M DAS	MS.J CHOUDHURY MS.M SHARMA MR.K P MAHESWARI
22	MFA/108/2016 WITH LCR	ORIENTAL INSURANCE CO. LTD Versus SMT. LALITA KALITA and 4 ORS	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S C BISWAS MR.U K DASR-5 MR.T ALI(R-5) MS.E SHITIRI MS.H BUZAR BARUAH(R-5) MS.J BORAH MS.A DAS MR.S N KRISHNATRAYA(R-5)
23	I.A.(Civil)/516/2016 in RSA/227/2005 WITH RSA/227/2005 WITH I.A./1552/2015 in RSA/227/2005 WITH I.A./1562/2015 in RSA/227/2005 WITH I.A./1563/2015 in RSA/227/2005 WITH I.A.(Civil)/517/2016 in RSA/227/2005	ON THE DEATH OF AKONMAN CHUTIA, HIS LEGAL HEIRS SMT. NANOI CHUTIA and ORS Versus NRIPEN BORAH and ORS AKONMAN CHUTIA and ORS Versus NRIPEN BORAH and ORS ON THE DEATH OF THE AKOMAN CHUTIA HIS LEGAL HEIR SMTI NANOI CHUTIA and ORS Versus NRIPEN BORAH and ORS ON THE DEATH OF LATE AKOMAN CHUTIA HIS LEGAL HEIR SMTI NANOI CHUTIA and ORS Versus NRIPEN BORAH and ORS ON THE DEATH OF LATE AKOMAN CHUTIA HIS LEGAL HIER SMTI NANOI CHUTIA and ORS Versus NRIPEN BORAH and ORS ON THE DEATH OF AKONMAN CHUTIA and ORS Versus NRIPEN BORAH and ORS	MR. D C MAHANTA MR. T J MAHANTA MS. P BHATTACHARYA MR.A JALLAN D C MAHANTA T J MAHANTA P BHATTACHARYA MR.A JALLAN T J MAHANTA P BHATTACHARYA MR.A BARUA T J MAHANTA P BHATTACHARYA MR.A JALLAN T J MAHANTA P BHATTACHARYA MR.A JALLAN D C MAHANTA T J MAHANTA P BHATTACHARYA MR.A JALLAN	MS.B CHOUDHURY MR. R PHUKAN MR. M PHUKAN MR. R GOGOI MS.G BARUAH MR.A BANERJEE MRS R PHUKAN MS.B CHOUDHURY R PHUKAN M PHUKAN R GOGOI MS.G BARUAH MRSR PHUKAN MR.A BANERJEE MS.B CHOUDHURY MRSR PHUKAN MS.B CHOUDHURY MRSR PHUKAN MS.B CHOUDHURY R PHUKAN M PHUKAN R GOGOI MS.G BARUAH MR.A BANERJEE MRSR PHUKAN

	WITH I.A.(Civil)/518/2016 in RSA/227/2005	ON THE DEATH OF AKONMAN CHUTIA, HIS LEGAL HEIRS SMT. NANOI CHUTIA and ORS Versus NRIPEN BORAH and ORS	D C MAHANTA T J MAHANTA P BHATTACHARYA MR.A JALLAN	MS.B CHOUDHURY R PHUKAN M PHUKAN R GOGOI MRSR PHUKAN MS.G BARUAH MR.A BANERJEE
24	I.A.(Civil)/1352/2016 in RSA/214/2014	ABDUL MATIN LASKAR Versus HAJI MAZARAF ALI LASKAR and 2 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA
	WITH RSA/214/2014	ABDUL MATIN LASKAR Versus HAJI MAZARAF ALI LASKAR and 2 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA
25	MC/7/2017 MFA 89/2016(D/O) in MFA/89/2016	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD	MS.M DAS MR.G GOSWAMI(Rly.Adv.) MR.K C SARMA	MS.M SHARMA MR.K P MAHESWARI
26	RSA/152/2017	SMT BHARATI ORANG Versus ON THE DEATH OF SAFIKUR RAHMAN HIS LEGAL HEIRS MONUWARA BEGUM WIFE and ORS	MR. S C BISWAS MR. S BISWAS MR. N ALI	MR. B D DEKA MR. D BANERJEE MR. P BORGHAIN
27	RSA/163/2017	ABDUL ROUF and ANR Versus SAJJAD ALI and 25 ORS	MR.S P CHOUDHURY MR.A S DHILLON	
28	RSA/207/2017	SRI MALAY KRISHNA CHANDA and 21 ORS Versus SRI SUDIP ROY ASTOPATI and 8 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
	WITH I.A.(Civil)/3167/2018 in RSA/207/2017	SRI MALAY KRISHNA CHANDA and 22 ORS Versus MD. ABDUL NOOR AND 13 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	
29	RSA/277/2017	MD MOUR UDDIN LASKAR Versus SRI JAMAL UDDIN @ TASIM UDDIN and 11 ORS	MR.P ROY MS.J DEKA	
30	RSA/321/2017	MD LUTFUR RAHMAN CHOUDHURY and 5 ORS Versus MD NASIR UDDIN CHOUDHURY and 94 ORS	MR. T U LASKAR MS. S DASGUPTA MS. S DASGUPTA	MS. R CHOUDHURY (R1 TO 17) MR. A H M R CHOUDHURY (R1 TO 17) MS. S S ZIA (R1 TO 17)
31	I.A.(Civil)/2329/2017 in RSA/118/2014	ARJUN SINHA Versus STATE OF ASSAM and 7 ORS.	MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAM
	WITH RSA/118/2014	ARJUN SINHA Versus STATE OF ASSAM and 7 ORS.	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAM
32	I.A.(Civil)/3834/2017 in RSA/349/2017	KUTU DAS Versus MD. KAYUM SEIKH and 2 ORS,	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR. G C PHUKAN (R1-3) MR. K GOGOI (R1-3) MR. S M SARMA (R1-3) MR. A R TAHBILDAR (R1-3)
	WITH RSA/349/2017	KUTU DAS Versus MD. KAYUM SEIKH and 2 ORS,	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR. G C PHUKAN (R1-3) MR. K GOGOI (R1-3) MR. S M SARMA (R1-3) MR. A R TAHBILDAR (R1-3)
33	RSA/20/2018	ABBAS ALI Versus SOKINA BIBI	MRS R CHOUDHURY MS N BEGUM MS S S ZIA	MR H R AHMED

34	CRP(I/O)/25/2018	MONTUL KUMAR NATH Versus SUDESH KUMAR SINGH	MR D HALOI MR. A SAHAD MR. S A HUSSAIN MR. B C DAS	MR. D MOZUMDER MR. S BISWAS
35	RSA/35/2018	PHANI CHANDRA DAS Versus SUNIL DAS and ANR	MR.U C RABHA MS. A K CHOUDHURY MR.R SARMA MR. D MAZUMDAR MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. J I BORBHUIYA (R1 AND 2) MS F BEGUM (R1 AND 2) MR. L MOHAN (R1 AND 2)
	WITH I.A.(Civil)/389/2018 in RSA/35/2018	PHANI CHANDRA DAS Versus SUNIL DAS and ANR	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	
36	MFA/61/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI FRANSASICH KHALAKH @ ORANG and ANR	MRS. S ROY MS I DAS	
	WITH I.A.(Civil)/1686/2018 in MFA/61/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI FRANSASICH KHALAKH @ ORANG AND ANR	MRS. S ROY MS I DAS	
37	I.A.(Civil)/108/2018 in RSA/134/2009	ABDUL KARIM KAZI Versus HALIMA BEGUM AND ORS	MR. P S DEKA	
	WITH RSA/134/2009	ABDUL KARIM KAJI AND ORS Versus ON THE DEATH OF YESKUB ALI HIS LEGAL HEIRS HALIMAN BEGUM DAU AND ORS	MR.D C MAHANTA MR.P S DEKA MR.P KATAKI MR.I CHOUDHURY	MR.M H RAJBARBHUIYAN MR.N DHAR(R-1D) MR .B MALAKAR(R-1D) MR.R DEV MR. T U LASKAR(R-1D) MS.S DASGUPTA(R-1D) MS.U BARUAHR-1D MS.R CHETRI
38	RSA/128/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRONOYA DAS	MR. R J BORDOLOI MR. R ALI MS. M SHARMA MS. C SARMA	MR. M H RAJBARBHUIYAN MS. S RASUL
	WITH RSA/31/2018	ROMA PRASAD CHAKRABORTY Versus SMTI PRANAYA DAS and 5 ORS	MR. R J BORDOLOI MRS. M SARMA MR. R ALI MS. C SARMA	MR. M H RAJBARBHUIYAN (R1 TO 6) MS. S RASUL (R1 TO 6) MS. R CHETRI (R1 TO 6)
40	RSA/33/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRONOYA DAS and 5 ORS	MR. R J BORDOLOI MRS M SARMA MR. C SARMA MR R ALI	MR. M H RAJBARBHUIYAN (R1 TO 6) MS. S RASUL (R1 TO 6) MS. R CHETRI (R1 TO 6)
	WITH RSA/75/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRONOYA DAS and 5 ORS	MR. R J BORDOLOI MR. R ALI MRS. M SARMA MS. C SARMA	
42	RSA/101/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRONOYA DAS and 5 ORS	MR.R J BORDOLOI MS. M SARMAH MR. R ALI MS. C SARMA	MR. M H RAJBARBHUIYAN MS. S RASUL

43	WITH RSA/160/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRONOYA DAS	MR.R J BORDOLOI MR.R J BORDOLOI MRS. M SARMA MR. R ALI MS. C SARMA	MR. M H RAJBARBHUIYAN MS. S RASUL
44	I.A.(Civil)/195/2018 WITH LCR in RSA/42/2008 WITH RSA/42/2008	PRABIN KUMAR HAZARIKA Versus DAMAYANTI DEKA PRABIN KR. HAZARIKA and ORS Versus NAGEN DEKA and ORS	MR D N BHATTACHARYYA MR. B C DAS MR.B C DAS MD.B ISLAM MR D N BHATTACHARYYA MR.S ROY MR. B C DAS, SR.ADV.	MR. G N KAKATI MR. P K KALITA MR. N DAS MR. G N KAKATI MR.G SAIKIA MR P K KALITA, SR.ADV. MR. N DAS MR. K R BOROOAH
	WITH I.A.(Civil)/196/2018 in RSA/42/2008	PRABIN KUMAR HAZARIKA Versus DAMAYANTI DEKA	MR D N BHATTACHARYYA MR. B C DAS	MR. G N KAKATI MR. P K KALITA MR. N DAS
	WITH I.A.(Civil)/197/2018 in RSA/42/2008	PRABIN KUMAR HAZARIKA Versus DAMAYANTI DEKA	MR D N BHATTACHARYYA MR. B C DAS	MR. G N KAKATI MR. P K KALITA MR. N DAS
45	RSA/221/2018	SHRI DHANJIT TALUKDAR Versus SWAPNALI DEKA	MR. R J BORDOLOI MRS. M SARMA MR. R ALI MS. G P SHAHI	MR. B KALITA MR. A KHANIKAR MS. S BISWAS
46	I.A.(Civil)/487/2018 in RSA/44/2018 WITH RSA/44/2018	MUSSTT NUR BANU AND 2 ORS Versus MD BASIRUDDIN MUSSTT NUR BANU AND 2 ORS Versus MD BASIRUDDIN	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
	WITH I.A.(Civil)/488/2018 in RSA/44/2018	MUSSTT NUR BANU AND 2 ORS Versus MD BASIRUDDIN	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
4)	MR H RAHMAN	05-08-2018	To	15-09-2018
5)	MR. B SAIKIA	01-08-2018	To	15-09-2018
6)	MR. N DHAR	01-09-2018	To	12-10-2018
7)	MR. B D GOSWAMI	24-08-2018	To	18-09-2018
8)	MR. P K KALITA	07-09-2018	To	17-09-2018
9)	MR. S K AGARWAL	11-09-2018	To	22-09-2018
10)	MR. B NATH	17-09-2018	To	25-09-2018
11)	MS. B M CHETRI	13-09-2018	To	28-09-2018
12)	MR D K DAS	13-09-2018	To	24-09-2018
13)	MR. S KALITA	13-09-2018	To	28-09-2018
14)	MR. P C GOSWAMI	17-09-2018	To	05-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Saturday,15th September 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1444/2011 P/H	MD. EBAD HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.N AHMED MR.S DUTTA MR.W I CHOUDHURY	DR.B AHMED GA, ASSAM MRS.V L SINGH MR.J HANDIQUE SC, REVENUE SC, IRRIGATION
	WITH MC/1271/2012 in WP(C)/1444/2011	ABDUL BASIT AHMED Versus MD. EBAD HUSSAIN	MR.A B SIDDIQUE MR.N AHMED MR.S DUTTA	DR.B AHMED GA, ASSAM SC, IRRIGATION
	WITH Cont.Cas(C)/244/2011	MD. EBAD HUSSAIN Versus SONATAN KALITA	N AHMED S DUTTA MR.W I CHOUDHURY	DR.B AHMED
3	WP(C)/7520/2015 CAVT. NO. 1820/15 P/H, CAVT. 1820/2015	AHSAN ALI and 3 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.A F N U MOLLAH MR.A HUSSAIN MR.U K NAIR	SC, CO-OP. MR.R KALITA(FOR CAVEATOR) MR.R SALOIFOR CAVEATOR MRS.J M KONWAR(FOR CAVEATOR)
	WITH I.A./391/2016 in WP(C)/7520/2015	HAFIZ UDDIN SK. Versus AHSAN ALI and 13 ORS.	MR.R KALITA MRS.J M KONWAR MS.R SALOI	SC, CO-OP. MD.A HUSSAIN MR.A F N U MOLLAH MR.U K NAIR
4	WP(C)/1056/2018 P/H	OMEGA BIOTECH LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA	GA, ASSAM SC, HEALTH
ORDERS				
5	WP(C)/490/2014 P/H	INAMUL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR.T ISLAM MS.F AHMED MR.D NARZARY	GA, ASSAM MR.Y DOLOIR- 1-3 MR. S K MEDHI (ADDL. ADVOCATE GEN., ASSAM) MR.V RAJKHOWA MR.S BORTHAKUR
6	WP(C)/1147/2015 P/H	M/S AVIRAJ HATCHERIES Versus ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS,	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL(R1-3)

7	I.A.(Civil)/2482/2018 RSA 73/2013(D/O), WITH LCR in Review.Pet./97/2018 WITH Review.Pet./97/2018	BAJRANGLAL MODI Versus SRI RAJ KUMAR MODI AND 3 ORS	MR G KHANDELIA MR. B PRASAD	
8	I.A.(Civil)/3019/2018 CRP 427/2014(D/O) in CRP/427/2014	BAJRANGLAL MODI Versus SRI RAJ KUMAR MODI AND 3 ORS BINOD KUMAR MURARKA Versus ON THE DEATH OF KHEMRAJ LOHIA, HIS LEGAL HEIRS and ORS	MR G KHANDELIA MR. B PRASAD MR G N SAHEWALLA MR. A CHETIA	MR. K SARMA MR D DAS
9	I.A.(Civil)/3074/2018 WP(C) 571/2015(D/O) in WP(C)/571/2015	M/S TECHNO SALES Versus THE STATE OF ASSAM and 4 ORS	MR. A SARMA MR. B CHOUDHURY MR. K KALITA MR E SHITIRI	GA, ASSAM
10	I.A.(Civil)/3262/2018 RSA 300/2016(D/O) in Review.Pet./143/2018 WITH Review.Pet./143/2018	ON THE DEATH OF MOYNAL ALI SK HIS LEGAL HEIRS AMIR ALI SK. @ AMIR ALI Versus LEGAL HEIRS OF ABDUL KARIM SMTI AMENA BEWA and 12 ORS, ON THE DEATH OF MOYNAL ALI SK HIS LEGAL HEIRS AMIR ALI SK. @ AMIR ALI Versus LEGAL HEIRS OF ABDUL KARIM SMTI AMENA BEWA and 12 ORS,	MR. R SARMA MS. B DEVI MRS. S D SAIKIA MR. R SARMA MS. B DEVI MRS. S D SAIKIA	
11	I.A.(Civil)/3298/2018 RSA 145/2017(D/O), I.A.(C) 1633/18(D/O), WITH LCR in Review.Pet./145/2018 WITH Review.Pet./145/2018 WITH I.A.(Civil)/3300/2018 in Review.Pet./145/2018	SRI DEEPA NEWAR Versus DEEPAK BORTHAKUR AND ANR SRI DEEPA NEWAR Versus DEEPAK BORTHAKUR AND ANR SRI DEEPA NEWAR Versus DEEPAK BORTHAKUR AND ANR	MR. B DEKA MR. K M MAHANTA MRS R BORA MR. B DEKA MR. K M MAHANTA MRS R BORA MR. B DEKA MR. K M MAHANTA MRS R BORA	
HEARING				
12	RSA/26/2007 P/H, WITH LCR WITH I.A.(Civil)/3174/2018 in RSA/26/2007	MD. RAJAB ALI Versus MD. AJIMUDDIN RAJAB ALI Versus MD. AJIMUDDIN AND 3 ORS	S C KEYAL S K GHOSH S P CHOUDHURY MR. S K GHOSH MR. U DUTTA	B C DAS A BANERJEE MR. B C DAS
13	WP(C)/4214/2011 WITH	MRS. LENA SOLO Versus THE STATE OF ARUNACHAL PRADESH AND ORS	MR.B D DAS MR.K N CHOUDHURY MR D K MISHRA, SR.ADV. MR.B PRASAD MR.H K SARMA MR K GOSWAMI MR D RAJKHOW MR D RAJKHOW	MS.A CHOUDHURY MR. D GOGOI GA, AP MR.G KHANDELIA
14	Crl.Pet./198/2013	DIESELIE ISSAC SOLO Versus THE STATE OF ARUNACHAL PRADESH and ANR	MR.B PRASAD MS.S JAHAN MR.K GOSWAMI MR.R R KAUSHIK	MS.A CHOUDHURY PP, A P



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 16

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 53 TO 104 ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
1 WP(C)/3366/2015	BENI MADHAB PAUL Versus THE STATE OF ASSAM AND 12 ORS	MR.S BORA MR.N CHUTIA MR.S M T CHISTIE	DR. B AHMED (SC, IRRIGATION DEPARTMENT) GA, ASSAM
ADMISSION			
2 WP(C)/2192/2014 NOT BY HON. THE CHIEF JUSTICE (ACTING)	DR. BIJOYA GOSWAMI and 4 ORS Versus STATE BANK OF INDIA and 4 ORS	MR.S K GHOSH MS.G SARMAH MRB KAUSHIK	MR.K K DEY MR.G BAISHYA MRV K BAROOAH SC, I A & A D SC, PENSION ASSTT.S.G.I.
3 WP(C)/2442/2014	DEVA PRASANNA GOGOI Versus THE LIFE INSURANCE CORPORATION OF INDIA L.I.C.I and 9 ORS	MR.A GOSWAMI MRS.C K GOSWAMI MSM KHAUND	MR.K K NANDI MRP MUKHERJEE SC, LIC SC, C.G.C.
4 WP(C)/2479/2014	MD. MUMINUL HASAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA	GA, ASSAM MR.S K MEDHI SC, G.H.C
5 WP(C)/2488/2014	SMTI GITOSHREE PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR.S CHAMARIA MS. M BHATTACHARJEE (AGRI. DEPTT) SC, AGRI. DEPARTMENT
6 WP(C)/2733/2015	LEBEN BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MAHMUD MR.A DAS MR.S HOQUE MS.A MEDHI MR.H R CHOUDHURY MR.M ALI	SC, AGR5 SC, PWD(R2,3) SC, PENSION & PUBLIC GRIEVANCES(R1,4)
7 WP(C)/5035/2015	MUSTT. IDARUN NESSA LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.I ALAM MR.T SK	SC, AG MS.U BARUAH SC, A S T C SC, PENSION SC, TRANSPORT
8 WP(C)/5050/2015	SMTI. DIPTI BHUYAN SARMA Versus THE STATE OF ASSAM AND 6 ORS	MR.U C RABHA MR.S M SARMA MR.M M DEKA	SC, AG(R3) SC, HEALTHR1,6,7 SC, BTADC(R4,5) SC, PENSION(R2)

9	WP(C)/5080/2015	DIPTI KHATANIAR Versus THE UNION OF INDIA and 5 ORS	MR. M K BORAH MR.M DAS	C.G.C. MR.A C KALITA SC, F C I ASSTT.S.G.I.
10	WP(C)/6373/2015	KAGAJ NIGAM KARMI UNION Versus THE UNION OF INDIA and 3 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MR.K BAISHYA	MR.P K ROY(R-3&4) C.G.C. MR.S K CHAKRABORTY(R-3&4) MS.M DUTTA(R-3&4) ASSTT.S.G.I. MS.A CHAKRABORTY(R-3&4) SC, PF MR.D DEY MS.R DEVI
11	WP(C)/7070/2015	MD. FULCHAN ALI SK. Versus THE STATE OF ASSAM AND 26 ORS	MSN NASRIN MR.M R KHANDAKAR MR.A RAHMAN	MR.B D DAS SC, APDCL(R 1-7)
	WITH			
12	WP(C)/3014/2015	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27- 29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27- 29,32,34,39,45,47,48,51, 60,63-68,70)
	WITH			
13	WP(C)/2938/2017	SOFIOR RAHMAN Versus THE STATE OF ASSAM AND 11 ORS	MR F K R AHMED MR J UDDIN MR.M R KHANDAKAR MR.N I KHAN	MS.M BHATTACHARJEE MR.S CHAKRABARTY
	WITH			
14	WP(C)/3071/2017	SAMIDUR RAHMAN Versus THE STATE OF ASSAM and 11 ORS.	MR F K R AHMED MR J UDDIN MR.M R KHANDAKAR	GA, ASSAM SC, APDCL
	WITH			
15	WP(C)/3086/2017	NOZRUL ISLAM AHMED Versus THE STATE OF ASSAM and 9 ORS.	MR F K R AHMED MR J UDDIN MR.M R KHANDAKAR MS.J A KHANAM	GA, ASSAM(R. 1.) SC, APDCLR. 2 to 7
	WITH			
16	WP(C)/3327/2017	SUKUR ALI Versus THE STATE OF ASSAM and 12 ORS.	MR F K R AHMED MR J UDDIN MR.M R KHANDAKAR MS.J A KHANAM	GA, ASSAM SC, APDCL
	WITH			
17	WP(C)/5454/2017	MAYNAL HOQUE and 10 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM SC, APDCL
18	WP(C)/7381/2015	NIRANJAN BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M CHETIA MR.M GOGOI	DR.B AHMED SC, CO-OP. MRS.J BORAH SC, STATFED
19	WP(C)/4492/2016	SRI BALDEV YADAV Versus THE STATE OF ASSAM and 3 ORS	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	SC, AG MR.J I BORBHUIYA SC, P H E
20	WP(C)/7473/2016	SH. DEVAIAH N.S. Versus THE UNION OF INDIA and 2 ORS.	MS.S BORA	C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
21	WP(C)/565/2017	BAIJANTI BALA BORO Versus THE STATE OF ASSAM and 4 ORS.	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MS.H B BARUA	MR.C BARUAH GA, ASSAM SC, AG
22	WP(C)/3189/2017 WITH CrI.Pet. 287/13(D/O)	GULBAHAR BEGUM Versus THE STATE OF ASSAM and 6 ORS.	MS.K DEVI MS.R BARUAH MR.P MAHANTA MS.K DAS MR.R B GOHAIN	GA, ASSAM MR.K K DEY(R-6) SC, AG MR.S A B KHABIR(R-7) MS.S KANUNGOE(R-7) MRV K BAROOAH(R-6) MR.A S ALI(R-7) MR.K AHMEDR-7 MRS BAISHYA(R-6) SC, FINANCE

23	WP(C)/4727/2017	DILIP KUMAR DEV Versus THE STATE OF ASSAM and ANR.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, AG
24	WP(C)/6094/2017	SMT. MITRA CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.T ROY MR.S DEY MRB SARKAR	GA, ASSAM
25	WP(C)/6384/2017	SHOBALAL MALLA Versus THE STATE OF ASSAM and 5 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	SC, AG SC, FINANCE SC, PWD
26	WP(C)/7149/2017	MAYA BASFORE Versus THE UNION OF INDIA and 3 ORS	MR.S C BISWAS MR.R DE MS.K L R YANTHAN MR.P S BISWAS MR.F A HASSAN MR.P BISWAS	C.G.C. MR. D C BORAH- 1-4
27	WP(C)/7499/2017 TWO WEEKS OVER	SMT. CHANDRAMAJA BORO Versus THE UNION OF INDIA and 5 ORS.	MR.P K DAS MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MS.C KALITA MRSR BORAH MR.M ALI	MR A P GOWALLA MR B K DAS, ADDL. SC. RLY. MR H P NEOG SC, NF RLY
28	WP(C)/3322/2018	BAPAN DAS AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP MR. K GUPTA
ORDERS				
29	WP(C)/2072/2010	MISS RUMI BARMAN Versus THE STATE OF ASSAM AND ORS	MR.A R SIKDAR MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR MR.J HUSSAIN	GA, ASSAM
30	WP(C)/2476/2010	JERINA NAZMIN Versus THE STATE OF ASSAM AND ORS	MR.S S S RAHMAN	GA, ASSAM
31	WP(C)/2985/2010	RAHIMA BEGUM and 4 ORS Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.M SARMA MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM MR.B K SARMA MR.G UDDIN SC, SOCIAL WELFARE
32	WP(C)/3195/2010	MALINA RABHA Versus THE STATE OF ASSAM AND ORS	MS.N S THAKURIA MR.G K THAKURIA	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
33	WP(C)/424/2015	KAMAL KRISHNA MISHRA Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM
34	WP(C)/4904/2015	SMTI. JONALI BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.A SHARIF MR.F ISLAM MR.S ZAMAN	GA, ASSAM
35	WP(C)/5001/2015	NO.031522257 EX CONSTABLE GD UJJAL SINGHA Versus THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR. D C BORAH(R-1 to 4) ASSTT.S.G.I.(R1-4)
36	I.A.(Civil)/2733/2017 in WP(C)/3953/2015	JOYNAL ABEDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	SC, APSC SC, HEALTH
	WITH WP(C)/3953/2015	JOYNAL ABEDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM S BORA MR. S M T CHISTIE MR.K H CHOUDHURY	MR.P K BARMAN(R-5) SC, APSC MR.B K DAIMARIR-5 SC, HEALTH MS.D D BARMAN(R-5)

37	Cont.Cas(C)/45/2018	SABITA KAKATI Versus BIREN CHANDRA PHUKAN AND ANR	MD. S HUDA MR. N HOQUE MD. ARIF	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
38	Cont.Cas(C)/96/2018	DANDA RAM RABHA Versus LOHIT CH. PATHAK	MR. A ROSHID MS. M R DEVI	DR. B AHMED MR K UDDIN MR. A K AZAD MR. A U AHMED MR. KHAYERUDDIN
39	Cont.Cas(C)/147/2018	SIKAN DEWRY Versus RAJIV GAUBA AND 2 ORS.	MR. K SARMA MR. D DAS MR. M BARUAH	
40	WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI MR. A THAKUR(R-2)
41	I.A.(Civil)/2047/2018 WP(C) 3426/15(D/O), NOT BY HON. U. BHUYAN, J in I.A.(Civil)/2048/2018 WITH I.A.(Civil)/2048/2018	PARAMESH CHANDRA DAS Versus UNION OF INDIA AND 3 ORS	MR. P C DAS MR. M KATAKI	MR B D DAS MR. S C KEYAL MR. D NATH (R3) SC, A.S.G.I.
		PARAMESH CHANDRA DAS Versus UNION OF INDIA AND 3 ORS	MR. M KATAKI	MR B D DAS MR. S C KEYAL MR. D NATH (R3) SC, A.S.G.I.
42	WP(C)/2238/2018 WITH DOCUMENT FILE & WP(C) 1688/18(D/O)	SATPAL SINGH CHAWLA Versus MINISTRY OF HOUSING AND URBAN AFFAIRS AND 6 ORS.	MR S ALI MRS. B GOGOI MR K DAS MR. R R KAUSHIK MS. S SAIKIA	MR H GUPTA (CGC) R1 TO 7 MS. J R THAKUR (R3,4,5) MR H MEDHI (R3,4,5) ASSTT.S.G.I. MR. A THAKUR (R3,4,5)
43	I.A.(Civil)/2335/2018 WP(C) 5077/16(D/O)	SRI MAHESH DEKA AND 4 ORS Versus STATE OF ASSAM AND 14 ORS	MR. D PHUKAN MR. M SARMA MR. B C CHOUDHURY	GA, ASSAM MR. R C SAIKIA
44	I.A.(Civil)/3051/2018 in WP(C)/1515/2018 WITH WP(C)/1515/2018	ASSAM POWER PROJECT DEVELOPMENT COMPANY PRIVATE LIMITED (APPDCL) AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOSWAMI MR. S M BARUAH	MR G N SAHEWALLA MR D SENAPATI MR. M SAHEWALLA
		M/S. NECCON POWERS AND INFRA LTD. AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MR B KAUSHIK MR. H DAS MR. B SARMA MR. G TALUKDAR MR. M SAHEWALLA	GA, ASSAM MR. K K DEY MR. S M BARUAH MS. N DEY MR V K BAROOAH

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
4)	MR H RAHMAN	05-08-2018	To	15-09-2018
5)	MR. B SAIKIA	01-08-2018	To	15-09-2018
6)	MR. N DHAR	01-09-2018	To	12-10-2018
7)	MR. B D GOSWAMI	24-08-2018	To	18-09-2018
8)	MR. P K KALITA	07-09-2018	To	17-09-2018
9)	MR. S K AGARWAL	11-09-2018	To	22-09-2018
10)	MR. B NATH	17-09-2018	To	25-09-2018
11)	MS. B M CHETRI	13-09-2018	To	28-09-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Saturday,15th September 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 17

[CRIMINAL SINGLE BENCH]

THIS BENCH WILL TAKE UP HEARING LIST DATED 03-09-2018 TO 12-10-2018 (CRIMINAL BENCH - I) (RELATING TO CRIMINAL APPEAL AND (CRIMINAL BENCH- II) (RELATING TO CRIMINAL REVISION AND CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./488/2017	DAVDAN CONSTRUCTION and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.P SARMAH	MR. P BORA MR. MD ASLAM MR. P DEKA PP, ASSAM MR. M SAHEWALLA
	WITH			
2	Crl.Rev.P./489/2017	DAVDAN CONSTRUCTION and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.P SARMAH	MR. P BORA MR. MD ASLAM MR. P DEKA PP, ASSAM MR. M SAHEWALLA
	WITH			
3	Crl.Rev.P./490/2017	DAVDAN CONSTRUCTION and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MS.P SARMAH	MR. P BORA MR. P DEKA MR. MD ASLAM PP, ASSAM MR. M SAHEWALLA
4	Crl.Rev.P./2/2018 WITH LCR	ARATI DEKA Versus THE STATE OF ASSAM	MR. B SARMAH MR. S BARMAN MS. D SALOI	GA, ASSAM MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
5	Crl.Pet./70/2018	ZAKIR HUSSAIN MONDAL Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	MR. A K HUSSAIN (R2) MS. S HAZARIKA (R2) MR A HAQUE (R2) PP, ASSAM
6	Crl.Pet./113/2018	MONURANJAN CHETIA Versus SMT. ANJUMONI CHETIA AND ANR.	MR. N BORAH MR. H MAZUMDER	MR. U K DEKA
7	Crl.Pet./223/2018	ABDUS SAMAD Versus THE STATE OF ASSAM AND ANR.	MS. B BHUYAN MR P K SARMA MS. B MAHANTA	MR. A SAYED MR. S K TALUKDAR(R2) PP, ASSAM

8	Crl.Pet./260/2018	ARINDAM BORA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S DEY MR. A S DEKA MR. A BHATTACHARYYA MS. K MALAKAR MR. P MEDHI MS. K TALUKDAR	MS B B AHMED MS. P BARMAN PP, ASSAM
9	Crl.A./262/2018	RADHEY MARKETING Versus SUVASHIS ROY	MR. B PHUKAN MR J UDDIN	
10	Crl.A./263/2018	SRI BHUPEN CH DUTTA @ BHUPEN DUTTA Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. A BORUA	PP, ASSAM
11	Crl.Pet./270/2018	SUNIL SAHANI Versus THE STATE OF ASSAM AND ANR.	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. A K GUPTA(R2) MR. R S MISHRA(R2) PP, ASSAM
12	Crl.Pet./277/2018 WITH LCR 1 FILE	MOFIZ UDDIN Versus THE STATE OF ASSAM	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	MR. J BHARALI MR. N NATH MR. M H SAIKIA PP, ASSAM
13	Crl.Pet./404/2018 (AFTER 4 WEEKS)	NEWAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR M J QUADIR (R2) PP, ASSAM
14	Crl.Pet./435/2018	RANJAN NATH @ RANJAN KR. NATH Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR T KALITA (R2) MR. A SAIKIA (R2) MR. N K DAS (R2) MR. A S ALI (R2) PP, ASSAM
15	Crl.Pet./458/2018 (2ND WEEK OF JULY 2018)	RUBUL HUSSAIN Versus FAREHA BEGUM	MR. A R SHOME MR. A J GHOSH MS J K JAISWARA	MR. R ALI MR. H A AHMED MS. F Y HUSSAIN
ORDERS				
16	Crl.L.P./31/2013 (4 WEEKS) in Crl.A./294/2013	BISWAJIT PAUL, Versus THE STATE OF ASSAM and 6 ORS,	MR.R GOSWAMI MR.I ALAM MR.T SK	MD.S ISLAM MR.A CHOUDHURY MS.M KONCH MRA A LASKAR PP, ASSAM
	WITH Crl.A./294/2013	BISWAJIT PAUL Versus STATE OF ASSAM and 6 ORS.	MR.R GOSWAMI MR.I ALAM MR.T SK	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MR.A K LASKAR PP, ASSAM
	WITH I.A.(Crl.)/431/2018 in Crl.A./294/2013	SRI BISWAJIT PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	PP, ASSAM
17	Crl.A./317/2015 LCR 5 FILES OUT OF 14	DIRECTOR CENTRAL BUREAU OF INVESTIGATION Versus SHRI JAGADISH CHANDRA SHARMA RETD. A-1 and ANR	SC, CBI	MR.S P DAS MR.A DEKA
18	Crl.Pet./649/2016 WITH OFFICE NOTE	RAJ PAL SINGH Versus SMTI RAJVEER KAUR	MR.K K MAHANTA MR.K M MAHANTA MRK SINGH	
19	Crl.L.P./103/2017 WITH LCR 2 FILES in Crl.A./305814/2017	SAMARENDRA KAKATI Versus THE STATE OF ASSAM and ANR,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR.S K JAIN(R-2) MR.M HASSAN(R-2) PP, ASSAM MR.M P BORAH(R-2)
	WITH Crl.A./305814/2017 (Filing Number)	SHRI SAMARENDRA KAKATI Versus THE STATE OF ASSAM and ANR		
20	Crl.L.P./116/2017 WITH OFFICE NOTE in Crl.A./308697/2017	BIRENDRA CH. DAS Versus RATAN DAS	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	

	WITH CrI.A./308697/2017 (Filing Number)	SRI BIRENDRA CHANDRA DAS Versus SRI RATAN DAS		
21	CrI.A./188/2017 WITH OFFICE NOTE & LCR 3 FILES	SRI CHANDRIKA SHAH Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
22	CrI.A./332/2017 WITH OFFICE NOTE	SHRI DILIP DAS Versus SHRI RANTU KALITA	MR.M SARMA MS.I GOHAIN	
23	CrI.A./354/2017 WITH OFFICE NOTE & LCR 4 FILES	ASHRAFUL HOQUE Versus THE STATE OF ASSAM and ANR	MR.M U MONDAL MSN NASRIN MDI H KHAN	PP, ASSAM
24	CrI.Rev.P./447/2017	HUSSAIN AHMED Versus MUSTT. SALEHA KHATUN	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY
25	I.A.(CrI.)/478/2017 in CrI.Rev.P./299494/2017	GAFUR KHAN and ORS Versus THE STATE OF ASSAM AND ANR	MR.J I BORBHUIYA MS.B CHAKRABARTTY MR.L MOHAN MS.F BEGUM	MR.R ISLAM MR M ISLAM PP, ASSAM
	WITH CrI.Rev.P./299494/2017 (Filing Number)	GAFUR KHAN and 7 ORS. Versus THE STATE OF ASSAM and ANR.		
26	I.A.(CrI.)/787/2017 WITH OFFICE NOTE in CrI.A./422/2017	SRI SUBAL DEY Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MS.J BORA MR.P S BISWAS MR.P BISWAS MR P BANERJEE	PP, ASSAM
	WITH CrI.A./422/2017	SRI SUBAL DEY Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MS. J BORA MR. P S BISWAS MR. P BISWAS MR P BANERJEE	PP, ASSAM
	WITH I.A.(CrI.)/788/2017 in CrI.A./422/2017	SRI SUBAL DEY Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MS.J BORA MR.P S BISWAS MR P BANERJEE MR.P BISWAS	PP, ASSAM
27	CrI.L.P./33/2018 in CrI.A./1905/2018	SRI SUSHIL KUMAR AJMERA Versus MR. PAWAN SIKARIA AND ANR	MR. U K NAIR MR. M P SARMA MR. R SINGHA	
	WITH CrI.A./1905/2018 (Filing Number)	SUSHIL KUMAR AJMERA Versus PAWAN SIKARIA AND ANR		
	WITH I.A.(CrI.)/212/2018	SUSHIL KUMAR AJMERA Versus MR. PAWAN SIKARIA AND ANR	MR. U K NAIR MR. M P SARMA MR. R SINGHA	
28	CrI.L.P./94/2018 in CrI.A./5997/2018	AGROSTAR INDUSTRIES Versus SHRI KESHAB DUTTA	MR. M SARMA MS. I GOHAIN MS J DEKA MS J A AHMED MS. R DEKA	
	WITH CrI.A./5997/2018 (Filing Number)	AGROSTAR INDUSTRIES Versus SHRI KESHAB DUTTA		
29	CrI.Rev.P./98/2018 LCR 3 FILES	GOPAL MAHESWARI Versus BALO MUKH AND ANR	MR B SHARMA MR H DAS MR. B SHARMA MR B KAUSHIK MRS S BEZBARUAH MR. D K NATH	

30	Crl.L.P./111/2018 in Crl.A./5414/2018	MANIK CH. DUTTA Versus SUJOY KUMAR DOSS,	MS. S B CHOUDHURY MR. K BHATTACHARYYA	
	WITH Crl.A./5414/2018 (Filing Number)	MANIK CHANDRA DUTTA Versus SUJOY KUMAR DOSS		
	WITH I.A.(Crl.)/665/2018	MANIK CH. DUTTA Versus SUJOY KUMAR DOSS,	MS. S B CHOUDHURY MR. K BHATTACHARYYA	
31	Crl.Pet./141/2018	M/S MAA KARNI TRADERS AND ANR Versus THE STATE OF ASSAM AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	PP, ASSAM
	WITH Crl.Pet./142/2018	M/S. KUMAR TRADERS AND CO. AND ANR Versus THE STATE OF ASSAM AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	PP, ASSAM
	WITH Crl.Pet./143/2018	M/S. KUMAR ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	PP, ASSAM
34	Crl.A./193/2018 WITH LCR 5 FILES	SOMRIA RAJBHOR Versus THE STATE OF ASSAM	MS. S E AHMED MR. D R GOGOI	PP, ASSAM
35	Crl.A./212/2018 WITH OFFICE NOTE & LCR 4 FILES	MD ABDUS SALAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ABEDIN MR. A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/528/2018 in Crl.A./212/2018	MD ABDUS SALAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ABEDIN MR. A AHMED	PP, ASSAM
36	Crl.A./237/2018 WITH OFFICE NOTE AND LCR 5 FILES	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED	PP, ASSAM
37	I.A.(Crl.)/602/2018 WITH OFFICE NOTE in Crl.A./246/2018	MASUM NUR SIDDIQUE @ MASUM ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH Crl.A./246/2018	MASUM NUR SIDDIQUE @ MASUM ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	MD. A. RASHID (OP2) MR. M HUSSAIN (OP2) PP, ASSAM
38	I.A.(Crl.)/607/2018 in Crl.Rev.P./285/2018	HEMANTA DEKA AND ANR. Versus THE STATE OF ASSAM	MR A K DAS MR. M J GOGOI	PP, ASSAM
	WITH Crl.Rev.P./285/2018	HEMANTA DEKA AND ANR. Versus THE STATE OF ASSAM	MR A K DAS MR. M J GOGOI	PP, ASSAM
39	I.A.(Crl.)/682/2018 in Crl.Rev.P./327/2018	ANIL KUMAR SARMA Versus LILA DEVI AND 2 ORS.	MR. A SARMA MR M K ROY	PP, ASSAM
	WITH Crl.Rev.P./327/2018	ANIL KUMAR SARMA Versus LILA DEVI AND 2 ORS.	MR. A SARMA MR M K ROY	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
4)	MR H RAHMAN	05-08-2018	To	15-09-2018
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9)	MR. S K AGARWAL	11-09-2018	To	22-09-2018
10)	MR. B NATH	17-09-2018	To	25-09-2018
11)	MS. B M CHETRI	13-09-2018	To	28-09-2018
12)	MR D K DAS	13-09-2018	To	24-09-2018
13)	MR. S KALITA	13-09-2018	To	28-09-2018
14)	MR. P C GOSWAMI	17-09-2018	To	05-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Saturday,15th September 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 19

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./1652/2018	SHUKUR ALI Versus THE STATE OF ASSAM	MR. M A MONDAL	PP, ASSAM
2	Bail Appln./1725/2018	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A GANGULY MR. A BORA MR T CHHETRI	PP, ASSAM
3	Bail Appln./1751/2018	ANNAS ALI Versus THE STATE OF ASSAM	MR A HUSSAIN MR. A MOBARAQUE MR. M RAHMAN	PP, ASSAM
4	Bail Appln./1802/2018	KAILASH TANTI Versus THE STATE OF ASSAM	MR. T HUSSAIN MS. P DAS	PP, ASSAM
5	Bail Appln./1811/2018	SHANIUR MIAH Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
6	Bail Appln./1744/2018	WITH KIRAN MIAH Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
7	Bail Appln./1820/2018	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. M A ISLAM MR. A ISLAM	PP, ASSAM
8	Bail Appln./1881/2018	MADHAB DAS AND ANR. Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
9	Bail Appln./1885/2018	AMIT YADAV Versus THE STATE OF ASSAM	MR B KAUSHIK MS. A KAPINJAL	PP, ASSAM
10	Bail Appln./1892/2018	RAJIB HAZARIKA Versus THE STATE OF ASSAM	MR. M CHETIA	PP, ASSAM
11	Bail Appln./1921/2018	WITH RAJIB HAZARIKA Versus THE STATE OF ASSAM	MR. M CHETIA	PP, ASSAM
12	Bail Appln./1903/2018	NAYANJYOTI KALITA Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
13	Bail Appln./1922/2018	RUBIYAL SEIKH AND ANR. Versus THE STATE OF ASSAM	MD. A H LASKAR MR. D CHUTIA	PP, ASSAM

14	Bail Appln./1934/2018	PRADIP DAS Versus THE STATE OF ASSAM	MS. R KALITA MS S DAS	PP, ASSAM
15	Bail Appln./1946/2018	SRI DULU BARUAH Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. A K GUPTA MS. M KECHII	PP, ASSAM
	WITH			
16	Bail Appln./1884/2018	HUNMONI BARUAH Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. A K GUPTA	PP, ASSAM
17	Bail Appln./1957/2018	GANESH DAS Versus THE STATE OF ASSAM	MR. K H KHANDAKAR MR. K M HASSAN	PP, ASSAM
18	Bail Appln./1963/2018	BHARAT CHANDRA MEDHI Versus THE STATE OF ASSAM	MRS H M PHUKAN	PP, ASSAM
19	Bail Appln./1970/2018	JAGANATH SAIKIA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS S SENGUPTA	PP, ASSAM
20	Bail Appln./1983/2018	MANOJ KUMAR SHAHU Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR D P SAHU	PP, ASSAM
21	Bail Appln./1985/2018	AZAD ZAKARIA @ AZAD JAKARIA Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
		BAIL HEARING		
22	AB/2600/2017	HARI BANDHULAL TALUKDAR @ HARI BANDHU TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM	MRM H AHMED MR.A HUSSAIN	PP, ASSAM
23	AB/200/2018	SUCHITRA BALA DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MS J BORAH MR. R KARIM MR. P S BISWAS MS A DAS	PP, ASSAM
24	AB/214/2018	ABDUS SABUR KHANDAKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS. J BORAH MR. R KARIM MS A DAS	PP, ASSAM
25	AB/281/2018	ABIJUR SARKAR @ SIKHU Versus THE STATE OF ASSAM	A M A L AMAN C M DEKA MR A S TAPADAR MR. N J SARKAR MR. D HUSSAIN	MR. B K MAHAJAN
26	AB/375/2018	FIROZ AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS MS. J BORAH MR. R KARIM MR. P S BISWAS MS. D DUTTA MS. J GHOSH	PP, ASSAM
27	AB/1427/2018	MD. SADER ALI Versus THE STATE OF ASSAM	MS C M DEKA MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	PP, ASSAM
28	AB/1783/2018	KAMAL GOYARY AND ANR. Versus THE STATE OF ASSAM	MR A KUNDU	PP, ASSAM
29	AB/1832/2018	MOJMUJ HAQUE Versus THE STATE OF ASSAM	MR. S BHUYAN MR A KUNDU	PP, ASSAM
30	AB/2126/2018	RAHUL AMIN Versus THE STATE OF ASSAM	MR. N HOSSAIN MR. M ALI	PP, ASSAM

31	AB/2207/2018 NOT BY HON. H.K.SARMA, J	AJIM UDDIN AND 6 ORS. Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM
32	AB/2220/2018	JAHANARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
33	AB/2231/2018	WALI UL KARIM Versus THE STATE OF ASSAM	MR. U K NAIR MS. A HUSSAIN	PP, ASSAM
34	AB/2246/2018 NOT BY HON. H.K.SARMA, J	NIKU TALUKDAR Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. D BORA MS J BORAH	PP, ASSAM
35	AB/2311/2018	ABBAS ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
36	AB/2335/2018	BILLAL SHEIKH AND 3 ORS. Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
37	AB/2349/2018	AJIZUL HOQUE AND 7 ORS. Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. S ISLAM MR A HAWARI	PP, ASSAM
38	AB/2412/2018	MANOJ TAI Versus THE STATE OF ASSAM	MR. S SAHU MR. M K ALI	PP, ASSAM
39	AB/2422/2018	EKBAL AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MD H R AHMED	PP, ASSAM
40	AB/2448/2018 NOT BY HON. H.K.SARMA	RAKESH SARMA Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR G J SHARMA	PP, ASSAM
41	AB/2473/2018	MADHAB ROY Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
42	AB/2518/2018	BHAJJAN GOGOI Versus THE STATE OF ASSAM	MR. M CHETIA	PP, ASSAM
43	AB/2569/2018	SALIMUDDIN AND 6 ORS. Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR. R MANDAL	PP, ASSAM
44	AB/2574/2018	SRI BIPLAB SINHA Versus THE STATE OF ASSAM	MR. B P SINHA	PP, ASSAM
45	AB/2577/2018	MIZANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
46	AB/2584/2018	BIDYA LOCHAN BARMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
47	AB/2585/2018	MINHAZ UDDIN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
48	AB/2588/2018	MONIR KHAN @ MONIR HUSSAIN Versus THE STATE OF ASSAM	MS. K M SAIKIA	PP, ASSAM
49	AB/2676/2018	SRI ARUN ACHARJEE Versus THE STATE OF ASSAM	MR. S K BARKATAKI MS. B SARMAH MR. D K NATH	PP, ASSAM
50	AB/2688/2018	BILLAL HUSSAIN Versus THE STATE OF ASSAM	MS. A VERMA MS. S KHANIKAR MS U DAS MR. G TAYE	PP, ASSAM

ORDERS

51 I.A.(CrI.)/712/2018
in AB/2468/2018

SRI SAMEER SHARMA
Versus
THE STATE OF ASSAM

MR. B B KAKATI
MR. N N UPADHAYA

PP, ASSAM

WITH
AB/2468/2018

SAMEER SHARMA
Versus
THE STATE OF ASSAM

MR N N UPADHYAYA
MR S SHARMA
MR. B B KAKATI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
4)	MR H RAHMAN	05-08-2018	To	15-09-2018
5)	MR. B SAIKIA	01-08-2018	To	15-09-2018
6)	MR. N DHAR	01-09-2018	To	12-10-2018
7)	MR. B D GOSWAMI	24-08-2018	To	18-09-2018
8)	MR. P K KALITA	07-09-2018	To	17-09-2018
9)	MR. S K AGARWAL	11-09-2018	To	22-09-2018
10)	MR. B NATH	17-09-2018	To	25-09-2018
11)	MS. B M CHETRI	13-09-2018	To	28-09-2018
12)	MR D K DAS	13-09-2018	To	24-09-2018
13)	MR. S KALITA	13-09-2018	To	28-09-2018
14)	MR. P C GOSWAMI	17-09-2018	To	05-10-2018